



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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		1940 ശ്രാവണം 30 30th Sravana 1940	

PART III

Stores Purchase

Animal Husbandry Department

ദർഘാസ് പരസ്യം

നമ്പർ ഡി/446/2018.

2018 ആഗസ്റ്റ് 2.

മൃഗസംരക്ഷണ വകുപ്പിന് കീഴിലുള്ള വിതരണ ജെഴ്സി ഫാമിലെ (അടിപറമ്പ് പി. ഒ., തിരുവനന്തപുരം-695 551) കന്നുകാലികൾക്ക് നൽകുന്നതിന് ഭക്ഷ്യയോഗ്യമായ ഉണക്കിയ വയ്ക്കോൽ ഈ സാമ്പത്തിക വർഷത്തേക്ക് മാത്രം (2018-19) വിതരണം ചെയ്യുന്നതിനുവേണ്ടി (എല്ലാ ചെലവുകളും ചേർത്ത് അതായത് വയ്ക്കോലിന്റെ വില, വണ്ടി വാടക, കയറ്റിറക്ക് കൂലി, ഭാരനിർണ്ണയം നടത്തുന്നതിനുള്ള ചെലവുകൾ ഉൾപ്പെടെ ചേർത്ത്) മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ഒരു കിലോഗ്രാം ഉണക്ക വയ്ക്കോൽ ഫാമിൽ എത്തിച്ച് ഇറക്കി നൽകുന്നതിനുള്ള റേറ്റാണ് ടെണ്ടറിൽ രേഖപ്പെടുത്തേണ്ടത്.

അടങ്കൽ തുക— 5,00,000 (നികുതി ഉൾപ്പെടെ).

നിരതദ്രവ്യം— 5,000.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ— 1,180 (1,000 + 18% ജി.എസ്.ടി.)

പകർപ്പ്— 590 (500 + 18% ജി.എസ്.ടി.)

തപാൽ വഴി:

അസ്സൽ— 1,230.

പകർപ്പ്— 640.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—30-8-2018 രാവിലെ 11 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—31-8-2018 രാവിലെ 11 മണി.

ദർഘാസ് ഫോറം തുറക്കുന്ന തീയതിയും സമയവും—31-8-2018 ഉച്ചയ്ക്ക് 2 മണി.

വില നിലനിർത്തേണ്ട അവസാന തീയതി—31-3-2019.

ദർഘാസ് ഫോറത്തിന്റെ വില തിരിച്ചു നൽകുന്നതല്ല. ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡറായിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. മുദ്രവച്ച കവറിൽ ടെണ്ടർ നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി നിശ്ചിത സമയപരിധിക്കകം ഡെപ്യൂട്ടി ഡയറക്ടർ, ജെഴ്സിഫാം, വിതരണ, മരുതാമല പി. ഒ., പിൻ-695 551 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ദർഘാസുകൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറം ആവശ്യമുള്ളവർ ആയതിന്റെ തുകയും അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് സമർപ്പിക്കുമ്പോൾ 200-ന്റെ മുദ്രപത്രത്തിൽ സമ്മതപത്രവും ദർഘാസിൽ രേഖപ്പെടുത്തിയിട്ടുള്ള വിലയുടെ ഒരു ശതമാനത്തിൽ കുറയാതെയുള്ള തുക (കുറഞ്ഞത് 1,500) ഡെപ്യൂട്ടി ഡയറക്ടർ, ജെഴ്സിഫാം, വിതരണയുടെ പേരിൽ എടുത്തിട്ടുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റായി നിരതദ്രവ്യം സമർപ്പിക്കേണ്ടതാണ്. നിരതദ്രവ്യവും സമ്മതപത്രവും ഉള്ളടക്കം

ചെയ്യാത്ത ദർഘാസുകൾ നിരസിക്കുന്നതാണ്. ദർഘാസുകൾ നിശ്ചിത സമയത്ത് ദർഘാസുകാരന്റേയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയങ്ങളിൽ ഓഫീസിൽ നിന്നും ലഭ്യമാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം ഡെപ്യൂട്ടി ഡയറക്ടറിൽ നിക്ഷിപ്തമാണ്.

ഡെപ്യൂട്ടി ഡയറക്ടറുടെ കാര്യാലയം, (ഒപ്പ്) ജെഴ്സി ഫാം, വിതൂര. ഡെപ്യൂട്ടി ഡയറക്ടർ (i/c).

Ayurveda Medical Education Department

ദർഘാസ് പരസ്യം

നമ്പർ സി1/2568/2018. 2018 ജൂലൈ 27.

തൃപ്പൂണിത്തുറ ഗവൺമെന്റ് ആയുർവേദ കോളേജിലെ പഞ്ചകർമ്മ/കൗമാരഭ്യത്യ വകുപ്പുകളിലേക്ക് ഫിസിയോ തെറാപ്പി ഉപകരണങ്ങൾ വിതരണം ചെയ്യുവാൻ തയ്യാറുള്ളവരിൽനിന്നും നിർദ്ദിഷ്ട ഫോറത്തിൽ സീൽ ചെയ്ത ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

- ദർഘാസ് നമ്പർ—4/2018-19.
- ഉദ്ദേശ വില— 5,00,000.
- ദർഘാസ് ഫോറത്തിന്റെ വില:
 - ഒറിജിനൽ— 1,120.
 - ഡ്യൂപ്ലിക്കേറ്റ്— 560.

ദർഘാസ് ഫോറങ്ങൾ വിൽക്കുന്ന തീയതിയും സമയവും— 1-8-2018, 10.30 മുതൽ 29-8-2018, 2 മണിവരെ.

ദർഘാസ് ഫോറങ്ങൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—31-8-2018 ഉച്ചയ്ക്ക് 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും— 31-8-2018 ഉച്ചയ്ക്ക് 3 മണി.

ദർഘാസ് ഫോറങ്ങൾ തപാലിൽ ലഭിക്കുന്നതിന് ഫോറത്തിന്റെ വിലയ്ക്കു പുറമെ 50 കൂടുതൽ അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പുകൾ എന്നിവ സ്വീകരിക്കുന്നതല്ല. ഫോറം വി.പി.പി. വഴി അയയ്ക്കുന്നതല്ല.

31-3-2019 വരെ നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ടതാണ്.

ദർഘാസ് നീട്ടിവയ്ക്കുന്നതിനും യാതൊരു കാരണവും കൂടാതെ റദ്ദാക്കുന്നതിനുമുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കുന്നതാണ്.

സർക്കാർ വകുപ്പുകളിൽ നിലവിലുള്ള എല്ലാ ദർഘാസ് നിബന്ധനകളും ഈ ദർഘാസിനും ബാധകമായിരിക്കുന്നതാണ്. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

No. C1/2568/2018. 27th July 2018.

Sealed tenders are invited for the supply and installation of Physiotherapy Equipments to the Department of Panchakarma & Koumarabritya in Govt. Ayurveda College, Tripunithura.

The tenders should superscribed “Tender for the supply of Physiotherapy Equipments to the Department of Panchakarma & Koumarabritya in Govt. Ayurveda College, Tripunithura” and addressed to the Principal, Government Ayurveda College, Tripunithura.

Tender No.—4/2018-19. P. A. C.— 5,00,000.

Cost of tender form (Non-refundable) (Including Taxes):

- Original— 1,120.
- Duplicate— 560.

50 will be charged extra towards the postage if the tender form has to be sent by post.

Date and time for sale of tender form—1-8-2018 to 29-8-2018, 10.30 a. m. to 2 p. m.

Last date and time for receipt of tender—31-8-2018, 2 p. m.

Date and time for opening of tender—31-8-2018, 3 p. m.

Date upto which the rates to be firm—31-3-2019.

Intending tenderers may on application to the Principal, Government Ayurveda College, Tripunithura obtain the requisite tender forms against cash remittance. The tender form is not transferable. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms and the form will not be sent per V.P.P.

Govt. Ayurveda College, Tripunithura. DR. T. K. UMA, Principal.

ദർഘാസ് പരസ്യം

[നമ്പർ-07/18-19]

നമ്പർ എ2/1643/2018-ആകോക. 2018 ജൂലൈ 16.

കണ്ണൂർ ഗവൺമെന്റ് ആയുർവേദ കോളേജിലെ വിവിധ വകുപ്പുകളിലേക്ക് 2018-19 വർഷത്തിലേക്കാവശ്യമായ ലാബ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ആയുർവേദ കോളേജ്, കണ്ണൂർ, പരിയാരം എന്ന വിലാസത്തിലാണ് ദർഘാസ് അയയ്ക്കേണ്ടത്. ദർഘാസ് കവറിന് പുറത്ത് “ഗവൺമെന്റ് ആയുർവേദ കോളേജിലേക്ക് 2018-2019 വർഷത്തിൽ ലാബ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്” എന്ന് രേഖപ്പെടുത്തിയിരിക്കണം. അടങ്കൽ തുക 5,00,000 ആണ്. പുരിപ്പിച്ച ദർഘാസുകൾ 4-9-2018-ന് വൈകുന്നേരം 3 മണിക്ക് മുമ്പ് കോളേജ് ഓഫീസിൽ ലഭിച്ചിരിക്കണം. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് വാങ്ങിയവരുടെയോ, അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ 4-9-2018-ന് വൈകുന്നേരം 3.30-ന് തുറക്കുന്നതായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വില 1,575 + 18% ജി.എസ്.ടി., ആകെ 1,859. (ദർഘാസ് ഫോറം ആവശ്യമുള്ള സ്ഥാപനങ്ങൾ തങ്ങളുടെ ജി.എസ്.ടി. അക്കൗണ്ട് മുഖാന്തിരം

284 അടച്ച് ഒറിജിനൽ ചെലവ് രൂപമാണ് ഫോറം വാങ്ങുന്ന സമയത്ത് ഹാജരാക്കേണ്ടതാണ്.) ഫോറം തപാലിൽ ലഭിക്കാൻ വിലയോടൊപ്പം 50 അധികമായി മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില നിശ്ചിതവും ഒരിക്കലും തിരിച്ചു നൽകാത്തതുമാണ്. ദർഘാസ് മറ്റൊരാളുടെ പേരിലേക്ക് മാറ്റാവുന്നതല്ല. ദർഘാസ് ഫോറമുകളുടെ വിൽപന ഈ ഓഫീസിൽനിന്നും 20-8-2018-ന് രാവിലെ 11 മണി മുതൽ ആരംഭിക്കുന്നതും, 3-9-2018-ന് വൈകുന്നേരം 3 മണിക്ക് അവസാനിക്കുന്നതുമാണ്. ചെക്ക്, പോസ്റ്റൽ ഓർഡർ, ഡിമാന്റ് ഡ്രാഫ്റ്റ് തുടങ്ങിയവ സ്വീകരിക്കുന്നതല്ല. ഫോറുകൾ വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറുകൾ ആവശ്യമെങ്കിൽ 788 + 18% ജി.എസ്.ടി. ആകെ 930 ലഭിക്കുന്നതാണ്. (ദർഘാസ് ഫോറം ആവശ്യമുള്ള സ്ഥാപനങ്ങൾ തങ്ങളുടെ ജി.എസ്.ടി. അക്കൗണ്ട് മുഖാന്തിരം 142 അടച്ച് ഒറിജിനൽ ചെലവ് രൂപമാണ് ഫോറം വാങ്ങുന്ന സമയത്ത് ഹാജരാക്കേണ്ടതാണ്.) പുരിപ്പിച്ച ദർഘാസിനോടൊപ്പം രേഖപ്പെടുത്തിയ മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും (ഏറ്റവും കുറഞ്ഞത് 1,500) 200-ന്റെ മുദ്രപത്രത്തിൽ പ്രാഥമിക എഗ്രിമെന്റും സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുവാനോ, നിരസിക്കുവാനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിനുണ്ടായിരിക്കും. ഏതെങ്കിലും കാരണവശാൽ 4-9-2018-ന് സർക്കാർ അവധി പ്രഖ്യാപിക്കുകയാണെങ്കിൽ അടുത്ത പ്രവൃത്തി ദിവസം 3.30-ന് ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ കോളേജ് ഓഫീസിൽനിന്നും പ്രവൃത്തി സമയങ്ങളിൽ അറിയാവുന്നതാണ്.

[No. 07/2018-19]

No.A2/1643/2018/ACK.

16th July 2018.

Sealed tenders are invited for the supply of Lab Equipments for Government Ayurveda College, Kannur, Pariyaram for the financial year 2018-19. Tenders should be superscribed as “Tenders for the supply of Lab Equipments for Government Ayurveda College, Kannur, Pariyaram for 2018-19” and addressed to the Principal, Government Ayurveda College, Kannur, Pariyaram. PAC 5,00,000. Last date of receipt of sealed tenders to this office is on 4-9-2018 at 3 p.m. Late tenders will not be accepted. Tenders will be opened at 3.30 p.m. on 4-9-2018 in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

Intending tenderers may on application to the Principal, Government Ayurveda College, Kannur, Pariyaram to obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of 1,575 + 18% GST, Total 1,859. Original GST chalan for 284 should be produced for the purchase of tender form. Postal Charge of 50 should be added if the forms needed by post. The price fixed for a form/set of forms is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be started at 11 a.m. on 20-8-2018 and will be closed at 3 p.m. on 3-9-2018. Demand Draft, Cheques, Postal Order etc. will not be accepted towards the cost of forms nor will be the forms be sent per VPP. Duplicate tender form if requested

will be issued at 788 + 18% GST, total 930. Original GST chalan for 142 should be produced for the purchase of tender form. Postal Charge of 50 should be added if the forms needed by post. A preliminary agreement as per Appendix XVII on Kerala Stamp Paper worth 200 together with an EMD of 1% of the total amount quoted (minimum 1,500) should be attached with the tender form by way of Demand Draft/Postal Order. Principal has the right to accept or reject the tender without further notice. If Govt. have declared public holiday on 4-9-2018 tender will be opened at 3.30 p.m. on the next working day. Further details can be had from the College office during the office time.

Government Ayurveda College, Kannur, Pariyaram.

(Sd.) Principal.

Collegiate Education Department

ലഘു ദർഘാസ് പരസ്യം

[നമ്പർ III/2018-19/ജി.സി.എ.]

നമ്പർ ബി3-848(1)/2018-19/ജി.സി.എ. 2018 ജൂലൈ 28.

2017-18 വർഷത്തേക്ക് ആറ്റിങ്ങൽ ഗവൺമെന്റ് കോളേജിൽ കെമിക്കലും ലാബ് ഉപകരണങ്ങളും വിതരണം ചെയ്യുന്നതിനായി മുദ്രപത്ര മതസന്ധിഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകളിൽ വിജയിക്കുന്ന സ്ഥാപനങ്ങൾ ഒരു മാസത്തിനകം സാധനങ്ങൾ സപ്ലൈ ഓർഡറിലെ വ്യവസ്ഥകൾക്ക് വിധേയമായി ലഭ്യമാക്കേണ്ടതാണ്.

അടങ്കൽ തുക— 2,00,000.

“പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, ആറ്റിങ്ങൽ,” എന്ന വിലാസത്തിൽ ലഭിക്കേണ്ട ദർഘാസുകളടങ്ങിയ കവറിനുമുകളിൽ “ആറ്റിങ്ങൽ ഗവൺമെന്റ് കോളേജിൽ കെമിക്കലും, ലാബ് ഉപകരണങ്ങളും വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ് 2018-19” എന്ന് രേഖപ്പെടുത്തിയിരിക്കേണ്ടതാണ്. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 13-9-2018, 2.30 മണിവരെ ആയിരിക്കും. ദർഘാസുകൾ നൽകിയിട്ടുള്ളവരുടേയോ അവർ നിർദ്ദേശിച്ചിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ 13-9-2018 ഉച്ചയ്ക്ക് 3 മണിക്ക് ദർഘാസുകൾ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറമുകളുടെ വിൽപന 13-9-2018 ഉച്ചയ്ക്ക് 2 മണി വരെ ആയിരിക്കും. ദർഘാസ് ഫോറമുകളുടെ വില 500 (12% ജി.എസ്.ടി. പുറമെ) ആണ്. ദർഘാസ് ഫോറുകൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ല. ദർഘാസ് ഫോറിന്റെ വിലയായി ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് ഫോറിനോടൊപ്പം 200-ന്റെ മുദ്രപത്രത്തിൽ കരാറും ആകെ വിലയുടെ ഒരു ശതമാനം (1%) നിരതദ്രവ്യവും (പ്രിൻസിപ്പാളിന്റെ പേരിൽ ഡിമാന്റ് ഡ്രാഫ്റ്റ് എടുത്തത് കുറഞ്ഞത് 1,500) ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്നതിനോ നിരസിക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിഷ്പിതമായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

[No. III/2018-19/GCA]

ദർഘാസ് പരസ്യം

No. B3-848(1)/2018-19/GCA.

28th July 2018.

നമ്പർ എ2/700/2018.

2018 ആഗസ്റ്റ് 2.

Sealed tenders are invited for the supply of Chemicals and Lab Equipments for the Polymer Chemistry and Physics Departments of Government College, Attingal. The list of items to be supplied will be available along with the tender forms. The successful tenderers should deliver the items within 1 month from the date of supply order and as per the conditions specified therein.

Estimate value—` 2,00,000.

The envelopes containing the tender should bear the superscription "Supply of Chemicals and Lab Equipments for the Polymer Chemistry and Physics Departments of Government College, Attingal under Plan Fund 2018-2019" and should be addressed to "The Principal, Government College, Attingal, Pin-695 101". Last date for receipt of tenders will be at 2.30 p. m. on 13-9-2018. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 13-9-2018 in the presence of such of the tenderers or their authorized representatives who may be present at that time. Intending tenderers may, on application to "The Principal, Government College, Attingal" obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 500 + GST 12% which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 2 p. m. on 13-9-2018. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent per V. P. P. Duplicate tender forms, if required will be issued at ` 250 + GST 12% per copy.

All the tenderers should execute an agreement in Kerala Stamp Paper worth ` 200 while submitting tender form (vide Page No. 6 of the tender form). The Earnest Money Deposit (EMD) is required @ 1% of the total cost of the materials quoted in tenders and should be remitted by Demand Draft or Fixed Deposit Receipts subject to the minimum of ` 1,500. The tenderers who are eligible for exemption from payment of EMD should enclose copy of the latest certificate of Registration issued by Store Purchase Department, Government of Kerala. Otherwise the tender will be summarily rejected. The right to accept or reject the tender without assigning any reason thereof is vested with the undersigned.

Further details, if any, can be had from the College Office on all working days.

Office of the Principal, Govt. College, Attingal.

(Sd.) Principal.

ചവറ ബേബി ജോൺ മെമ്മോറിയൽ ഗവൺമെന്റ് കോളേജിലെ 2018-19 വർഷത്തെ പദ്ധതിയിൽ ഉൾപ്പെടുത്തി ലാബിലേക്ക് ` 3,00,000 വിലയുള്ള വിവിധ രാസപദാർത്ഥങ്ങൾ, ലാബ് ഉപകരണങ്ങൾ എന്നിവ വിതരണം ചെയ്യുന്നതിന് താൽപര്യമുള്ള സർക്കാർ ഏജൻസികൾ/റേറ്റ് കോൺട്രാക്ട് ഉള്ള സ്ഥാപനങ്ങൾ എന്നിവരിൽ നിന്നും മത്സരസ്വഭാവമുള്ള മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

വാങ്ങുവാനുദ്ദേശിക്കുന്ന രാസപദാർത്ഥങ്ങൾ, ലാബ് ഉപകരണങ്ങൾ എന്നിവയുടെ വിശദവിവരവും ലിസ്റ്റും ദർഘാസ് ഫോറവും കോളേജ് ഓഫീസിൽനിന്നും ` 600-ന് നേരിട്ട് ലഭിക്കുന്നതാണ്. ഡ്യൂപ്ലിക്കേറ്റ് കോപ്പി വേണ്ടവർ ` 300 കൂടി അധികം നൽകേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയുടെ 12% ജി.എസ്.റ്റി. (6% SGST + 6% CGST) അടയ്ക്കേണ്ടതാണ്. വിശദ വിവരങ്ങളടങ്ങിയ ലിസ്റ്റും ഫോറവും തപാൽവഴി വാങ്ങുവാനാഗ്രഹിക്കുന്നവർ എം. ഒ. ആയി ദർഘാസ് ഫോറത്തിന്റെ വിലയും നികുതിയും അയയ്ക്കുന്നതോടൊപ്പം സ്വന്തം മേൽവിലാസമെഴുതിയ ` 55-ന്റെ തപാൽ സ്റ്റാമ്പ് പതിച്ച 30 x 15 സെന്റിമീറ്റർ വലിപ്പമുള്ള കവർകൂടി അയയ്ക്കേണ്ടതാണ് (എം. ഒ. ആയിട്ടല്ലാതെ ഈ തുക സ്വീകരിക്കുന്നതല്ല). യാതൊരു കാരണവശാലും ടി തുക മടക്കിനൽകുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറുവാൻ പാടില്ല.

എല്ലാ ദർഘാസിനോടുമൊപ്പം ഫോറത്തിന്റെ 6-ാം പുറത്ത് പറഞ്ഞിരിക്കുന്ന പ്രകാരമുള്ള ഒരു സമ്മതപത്രം ` 200 വിലയുള്ള മുദ്രപത്രത്തിൽ എഴുതി ഒപ്പിട്ട് നൽകേണ്ടതാണ്. എത്ര രൂപയുടെ സാധനങ്ങൾ നൽകുവാൻ ഉദ്ദേശിക്കുന്നുവോ പ്രസ്തുത തുകയുടെ ഒരു ശതമാനം (` 3,000) നിരതദ്രവ്യമായി കെട്ടിവെയ്ക്കണം.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—1-9-2018, 2 മണി.

ദർഘാസ് അടങ്ങിയ കവറുകൾ മുദ്രവച്ച് "Tender for the supply of Chemicals, Lab Equipments to Lab/Library 2018-19" എന്ന് മുകളിൽ എഴുതി 1-9-2018 ഉച്ചയ്ക്ക് 3 മണിക്ക് മുൻപായി ഓഫീസിൽ ലഭിക്കത്തക്കവണ്ണം നേരിട്ടോ തപാൽ മാർഗ്ഗമോ അയക്കേണ്ടതാണ്. ദർഘാസുകൾ അനേദിവസം 4 മണിക്ക് ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതും അനന്തര നടപടികൾ സ്വീകരിക്കുന്നതുമായിരിക്കും. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഏതൊരു ദർഘാസും പ്രത്യേകിച്ച് കാരണം പറയാതെ നിരസിക്കാനുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

ദർഘാസുകൾ സംബന്ധിച്ച വിശദ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

No. A2-700/2018.

2nd August 2018.

Sealed competitive tenders are invited for the supply of Chemicals, Lab Equipments for ` 3,00,000 (Three lakh only) for the development of Lab/Library of B. J. M. College, Chavara during the year 2018-19.

The tender forms, list of Chemicals, Lab Equipments and other details of items to be supplied can be had from the college office on payment of ` 600 for original and ` 300 for duplicate. 12% GST (6% SGST + 6% CGST) also may be remitted additionally. Those who wish to get tender forms by registered post, should forward a self addressed envelope 30 x 15 cm in size and stamped for ` 55 along with the request and cost of tender forms by money order (no other mode of payment is acceptable). The cost of tender form is not refundable under any circumstances and the tender forms are not transferable.

All the tenderer's should execute an agreement in Kerala Stamp Paper worth ` 200 (vide Page No. 6 of the tender form). The Earnest Money Deposit required is 1%

of the total cost of the materials quoted in the tenders and should be remitted by Demand Draft or fixed deposit.

The cover containing tenders should be superscribed as "Tender for the supply of Chemicals & Lab Equipments 2018-19" and should be addressed to the Principal, B. J. M. Government College, Chavara, Kollam, Pin-691 583. Last date for sale of tender form is 1-9-2018, 2 p. m. The last date and time for receipt of tenders is at 3 p. m. on 1-9-2018 and will be opened at 4 p. m. on the same day in the presence of the tenderers or their authorized representatives. Late tenders will not be accepted. The Principal reserves the right to reject any or all the tenders without assigning any reason thereof.

Further details can be had from the College office on all working days.

B. J. M. Government College, Chavara.

DR. MINI N. RAJAN, Principal.

പുനർ ദർഘാസ് പരസ്യം

നമ്പർ എ2-585/RUSA-SPD/2018.

2018 ജൂലൈ 28.

ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജിലേക്ക് വീഡിയോ കോൺഫറൻസിങ് ഉപകരണങ്ങൾ നൽകുവാൻ താല്പര്യമുള്ള സ്ഥാപനങ്ങളിൽനിന്ന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസുകൾ ഉള്ളടക്കം ചെയ്ത കവറിനു മുകളിൽ വീഡിയോ കോൺഫറൻസിങ് ഉപകരണങ്ങൾ നൽകുന്നതിനുള്ള ദർഘാസ് എൻ രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജ്, പട്ടാമ്പി, മേലെ പട്ടാമ്പി പി. ഒ., പാലക്കാട്-679 306 എന്ന വിലാസത്തിൽ 29-8-2018-ന് ഉച്ചയ്ക്ക് 1 മണിക്ക് മുൻപായി കോളേജ് ഓഫീസിൽ ലഭിച്ചിരിക്കണം. വൈകി കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേ ദിവസം 2 മണിക്ക് സന്നിഹിതരായ ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയവരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതായിരിക്കും.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സമർപ്പിക്കേണ്ടതാണ്. ഫോറം പ്രിൻസിപ്പാൾ, ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജ്, പട്ടാമ്പി, മേലെ പട്ടാമ്പി പി. ഒ., പാലക്കാട്-679 306 എന്നവരിൽനിന്നും നേരിട്ട് ഫോറത്തിന്റെ വിലയായ ` 944 (` 800 + ജി.എസ്.ടി. ` 144) പ്രവൃത്തി ദിവസങ്ങളിൽ 2 മണിവരെ അടച്ചാൽ ലഭിക്കുന്നതാണ്. തപാൽമാർഗ്ഗം അപേക്ഷിക്കുന്നവർ ` 50 അധികമായി അടയ്ക്കേണ്ടതാണ്. എസ്. എസ്. ഐ. യൂണിറ്റുകൾക്ക് ഫോറത്തിന്റെ വിലയുടെ 1/4 ഭാഗം അടച്ചാൽ മതി. ഫോറത്തിന്റേ വില മടക്കി കൊടുക്കുന്നതല്ല. ഫോറം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാകുന്നു. അടങ്കൽ തുക ` 4,00,000.

ഫോറത്തിന്റെ വിൽപ്പന 29-8-2018 രാവിലെ 11 മണിവരെ നടത്തുന്നതാണ്. വി. പി. പി. ആയി ഫോറം അയച്ചു കൊടുക്കുന്നതല്ല. കൂടുതൽ വിവരങ്ങൾ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

No. A2-585/RUSA-SPD/2018.

28th July 2018.

Sealed tenders are invited for the supply of Video Conferencing Equipments to Sree Neelakanda Government Sanskrit College, Pattambi under RUSA-SPD-2018 for an amount of ` 4,00,000 as per the list appended.

The tenders should bear the superscription "Tender for Video Conferencing Equipments" and should be addressed to The Principal, Sree Neelakanda Government Sanskrit College, Pattambi, Palakkad-679 306.

Last date for the receipt of the tender will be on 29-8-2018 at 1 p. m. Late tenders will not be accepted. The tenders will be opened at 2 p. m. on 29-8-2018 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, Sree Neelakanda Government Sanskrit College, Pattambi obtain the requisite tender form on which tenders should be submitted. Application for the tender form should be accompanied by a cash receipt of ` 944 (Cost of tender ` 800 + GST ` 144) which is not refundable under any circumstances. Tender forms are not transferable.

Sale of tenders will be closed at 11 a. m. on 29-8-2018. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms nor will the form sent per VPP. Duplicate tender forms if required, will be issued at ` 500 per copy.

Specification of Camera

<i>Sl. No.</i>	<i>Description</i>	<i>Specification Parameter</i>
1	Package	Full HD 1080p60 PTZ camera, codec, microphone and remote control All the above components must be from the same OEM. The VC End Point should be a codec based hardware. No software based solution is accepted here.
2	Video Standards and Resolutions	It should support both H.323 and SIP standards for communications. H.261, H.263. H.264 AVC. H.264 SVC. H.264 High Profile Support resolutions upto 1080p60
3	Content Standards and Resolutions	It should support content sharing using standard based H.239 & BFCP. It should also support audio from PC used for content sharing. It should transmit both people and content both simultaneously to the far end location at 1080p 30fps
4	Audio Standards and Features	It should support G711, G728, G729A, G722, G722.1, AAC-LD or better It should support 20kHz or better bandwidth with crystal clear audio and stereo sound. Automatic Gain Control and Automatic Noise Suppression Keyboard noise reduction and instant adaptation echo cancellation
5	Video and Audio Inputs	1 × HD input for connecting main HD camera 1 × HDMI/DVI & 1 VGA input for connecting PC/Laptop to share HD content 1 × Microphone Input or more (Support for minimum 4 mics). 1 mic to be supplied from day 1. 1 × 3.5mm stereo line-in
6	Video and Audio Outputs	2 × HDMI outputs for connecting main monitor & second monitor. 1 × 3.5 mm stereo line-out
7	Other Interfaces	1 × 10/100/1000 LAN port 2 × USB for software upgrade and connecting external devices 1 × RS-232 mini-DIN 8-pin or equivalent
8	Camera	It should support 1080p60fps with 12 × optical zoom. The same codec must be scalable to add a PTZ camera-based active speaker detection from the same OEM. It should support PAN Range of +/-100° and Tilt of +/-30° At least 70° horizontal field of view
9	Network Features	H.323 and SIP bandwidth up to 6 Mbps IPv4 and IPv6 support from day one Auto Gatekeeper Discovery IP Precedence, QoS H.323 based Packet Lost Recovery
10	Multisite Feature	Should be scalable to add at least another 5 locations onto a single
11	Security	Media Encryption (H.323. SIP): AES-128, AES-256 Authenticated access to admin menus, web interface and telnet API Local account password policy configuration
12	Other Standards	H224/H.281, H.323 Annex QH.225, H.245, H.241, H.239, H.243, H.460
13	OEM	The quoted codec must have been present on the market for at least 2 years.

Proposal for Video Conferencing

Sl No.	Item	Specification	Quantity
1	6 U Rack	Wall mount encloser of 6U/500 rackwith front sheet steel glass door/6U, 1ph,230V,5A1Ph, 230V, 5A, Zero U standard rack mount power distribution unit with 3 X Indian Round Pin, 5A, Inlet Plug type 6A Indian Round Pin, 5 A Fuse-PDU Rating 1.2 KVA, FAN/90 CFM	1
	Audio Mixer	Analog Mixer 4 channel (Allen & Heath /Yamaha)	1
	Powered Speakers 8" Questa	Powered Speaker-Questa / Yamaha-150W program; 300W peak, 80-20kHz, 8" High Power Woofer, 1.4" Ferrite Compression Driver Tweeter	2
	Microphones -Ahuja	Ahuja Cordless Dual Handheld Microphone	2
	Camera stand	Tripod camera stand.	1
	Site Preparation	Fixing of rack, speakers and camera.With all necessary Cables connectors	1

Office of the Sree Neelakanda Govt. Sanskrit College, Pattambi, Palakkad.

(Sd.)
Principal (Special grade).

ദർശനം പരസ്യം

നമ്പർ എ2-585/RUSA-SPD/2018.

2018 ആഗസ്റ്റ് 4.

ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജിലെ വിവിധ വകുപ്പുകളിലേക്ക് കമ്പ്യൂട്ടർ ഉപകരണങ്ങൾ നൽകുവാൻ താല്പര്യമുള്ള സ്ഥാപനങ്ങളിൽനിന്ന് മുദ്രവെച്ച ദർശനങ്ങൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക - 3,90,000.

ദർശനങ്ങൾ ഉള്ളടക്കം ചെയ്ത കവറിനു മുകളിൽ ഇലക്ട്രോണിക്-കമ്പ്യൂട്ടർ, പ്രിന്റർ നൽകുന്നതിനുള്ള ദർശനം എന്ന് രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജ്, പട്ടാമ്പി, മേലെ പട്ടാമ്പി പി. ഒ., പാലക്കാട്-679 306 എന്ന വിലാസത്തിൽ 30-8-2018-ന് ഉച്ചയ്ക്ക് 1 മണിക്ക് മുൻപായി കോളേജ് ഓഫീസിൽ ലഭിച്ചിരിക്കണം. വൈകി കിട്ടുന്ന ദർശനങ്ങൾ സ്വീകരിക്കുന്നതല്ല. ദർശനങ്ങൾ അന്നേ ദിവസം 2 മണിക്ക് സന്നിഹിതരായ ദർശനം സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയവരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതായിരിക്കും.

ദർശനങ്ങൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സമർപ്പിക്കേണ്ടതാണ്. ഫോറം പ്രിൻസിപ്പാൾ, ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജ്, പട്ടാമ്പി, മേലെ പട്ടാമ്പി പി. ഒ., പാലക്കാട്-679 306 എന്നവരിൽനിന്നും നേരിട്ട് ഫോറത്തിന്റെ വിലയായ 920 (780 + ജി.എസ്.ടി. 140) പ്രവൃത്തി ദിവസങ്ങളിൽ 2 മണിവരെ അടച്ചാൽ ലഭിക്കുന്നതാണ്. തപാൽമാർഗ്ഗം അപേക്ഷിക്കുന്നവർ 50 അധികമായി അടയ്ക്കേണ്ടതാണ്. എസ്. എസ്. ഐ. യൂണിറ്റുകൾക്ക് ഫോറത്തിന്റെ വിലയുടെ 1/4 ഭാഗം അടച്ചാൽ മതി. ഫോറത്തിന്റെ വില മടക്കി കൊടുക്കുന്നതല്ല. ഫോറം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാകുന്നു.

ഫോറത്തിന്റെ വിൽപ്പന 30-8-2018 രാവിലെ 11 മണിവരെ നടത്തുന്നതാണ്. വി. പി. പി. ആയി ഫോറം അയച്ചു കൊടുക്കുന്നതല്ല. കൂടുതൽ വിവരങ്ങൾ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

No. A2-585/RUSA-SPD/2018.

4th August 2018.

Sealed tenders are invited for the supply of Electronic Equipments (Computer, Printer etc.) to Sree Neelakanda Government Sanskrit College, Pattambi under RUSA-SPD-2018 for an amount of 3,90,000 as per the list appended.

The tenders should bear the superscription "Tender for Electronic Equipments" and should be addressed to The Principal, Sree Neelakanda Government Sanskrit College, Pattambi, Palakkad-679 306.

Last date for the receipt of the tender will be on 30-8-2018 at 1 p. m. Late tenders will not be accepted. The tenders will be opened at 2 p. m. on 30-8-2018 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, Sree Neelakanda Government Sanskrit College, Pattambi obtain the requisite tender form on which tenders should be submitted. Application for the tender form should be accompanied by a cash receipt of ` 920 (Cost of tender ` 780 + GST ` 140) which is not refundable under any circumstances. Tender forms are not transferable.

Sale of tenders will be closed at 11 a. m. on 30-8-2018. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms nor will the form sent per VPP. Duplicate tender forms if required, will be issued at ` 500 per copy.

LIST OF ITEMS

<i>Sl. No.</i>	<i>Items</i>	<i>Specification</i>	<i>Department</i>	<i>Quantity</i>
Computers and Software				
1	Desktop P C*	2.64 GHz Intel Pentium J3710 processor 4GB DDR3 SDRAM 1TB Hard drive 19.5 inch Screen, Intel HD Graphics 3yrs warranty	Malayalam Sanskrit English	2 1 1
2	Laptop*	Mini Core i3, Min 4 GB RAM, Mini 500 GB HDD, 15.6 display, Standard Brand	Economics Commerce	1 2
3	All in one Printer*	Laser MF Printer with scan, copy	Computer Lab Sanskrit	1 1
4	Laser Printer*	Laserjet-Legal size printing	Commerce	1
5	Inkjet Printer (Colour)*	Inkjet MF Printer with scan, copy facility	Computer Lab	1
6	Digital photocopier*	A3 size, Duplex copying (2 in 1, 4 in 1), network print/scan & colour scanner, speed 23cpm copy, print. Memory-512 MB, Processor-500 MHZ, Resolution-2400 × 600 DPI, Double size copy print, automatic paper selection, Interface-high speed USB 2.0/standard 10/100, Base T Network, O/S Windows: 3 year warranty	Computer Lab	1
Electronics				
9	Ahuja Mic	for WSL 2500 R Podium	Malayalam	1
10	Cordless mic set*	Handless mic with wireless collar mic	English	3
11	Handi Camera* (Movie)	Full HD, 32 GB, Wi-Fi, 25 Lumen	Arabic	1
12	LED TV* (32 inch)	HD Ready (Resolution: 1366 × 768), Audio: 20 W output, Connectivity-Input: 2*HDMI, 1*USB, standard wall mount provided at the time of installation	Sanskrit	1

*While quoting for the branded item, specify the brand name.

ഇ-ദർഘാസ് പരസ്യം

Specifications

നമ്പർ ബി1-230/2015(2)/RUSA(4). 2018 ജൂലൈ 24.

2017-18 വർഷത്തെ റൂസ്റ്റ ഫണ്ടിൽ ഉൾപ്പെടുത്തി മാനന്തവാടി ഗവൺമെന്റ് കോളേജിലെ ലൈബ്രറി നവീകരിക്കുകയും ആധുനിക രീതിയിലുള്ള ഓട്ടോമേഷൻ സിസ്റ്റം സ്ഥാപിക്കുന്നതിനും സ്ഥാപനങ്ങളിൽ നിന്നും മത്സരാടി സ്ഥാനത്തിലുള്ള ഇ-ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—ബി1-230/2015(2)/RUSA(4).

അടങ്കൽ തുക—` 12,50,000.

നിരതദ്രവ്യം—` 12,500.

ദർഘാസുകളുടെ വില—` 3,000 [` 2,550+ ` 450 (18% GST)].

www.etenders.kerala.gov.in എന്ന സൈറ്റ് മുഖേന ദർഘാസ് സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും—20-8-2018, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—31-8-2018, 2 മണി.

ദർഘാസ് വിലയും നിരതദ്രവ്യവും ഓൺലൈനായി അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണത്തോടൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും അപ് ലോഡ് ചെയ്യേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങൾക്ക് www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റ് സന്ദർശിക്കുക.

No. B1-230/2015(2)/RUSA(4). 24th July 2018.

Tenders are invited online via e-Tender Mechanism of Government of Kerala from original equipment manufacturer/authorised distributor/authorised dealers for Modernisation and automation of Library of Government College, Mananthavady under RUSA Scheme 2017-18.

Tender No.—B1-230/2015(2)/RUSA(4).

Superscription: Modernisation and automaton of College Library.

Estimated cost—` 12,50,000.

Cost of tender to be remitted online—` 3,000. [` 2,550 + ` 450 (18% GST)].

EMD to be remitted online—` 12,500.

Bid submission start date and time—25-7-2018, 2 p. m.

Last date and time of receipt of tender on the website (www.etender.kerala.gov.in)—20-8-2018, 2 p. m.

Date and time of opening of tender—31-8-2018, 2 p. m.

Address for Communication—The Principal, Govt. College, Mananthavady, Nallooroad P. O., Mananthavady, Pin-670 645, Phone: 04935 240351, email-gcmdy11@yahoo.co.in

1. Installation and customisation of Library software—KOHA

2. Classification and Data Entry (23000 books)

(a) Classification of books using DDC and pasting of labels on each book

(b) Data entry to the software

(c) Book tagging (sticking RFID Tags on each book)

3. Implementation of RFID system

(a) RFID Tag—25000 Nos. (For pasting on each book)

Dimensions : 98.2 × 12.3mm

Functionality: Read/Write

Protocols Supported : ISO/IEC 18000-6C EPC global Class 1 Gen 2

Integrated Circuit : Alien Higgs-3

Operating Frequency : 840-960 MHz

EPC Size : 96-480 Bits

User Memory : 512 Bits Data retention: Up to 10 years

Read distance: Up to 7m (23ft), reader & antenna dependent Additional Paper label printed with library name & logo

(b) Desktop Reader (Book issue/return)

UHF middle-distance integrative reader

Processor : ARM CORTEX M3 100M

Memory : RAM 16Kbits + FRAM 32Kbits

Frequency: 860MHz-868MHZ (CE)

Protocol : ISO18000-6B, EPC global Class 1 Gen 2

RF Power : 0 to +31dBm

Receive Sensitivity : -80dBm

Antennas : Single unit with inbuilt antenna

Antenna Gain: 9 dBi

Antenna Polarization: Circular polarization

Reading Range: 5 m

Communication Interface : 10/100 Base T Ethernet (RJ 45); RS-232 (DB9), RS-485, Wiegand

- GPIO : 2 inputs & 2 outputs (TTL compatible 0-5V), 3 channel relay output 0-250V AC
Power Consumed: DC+9V/12V
Operating Temperature :-20°C to + 60°C (-4°F to + 140°F)
Storage Temperature: -40°C to + 80°C (-40°F to+176°F)
Humidity: 5-95% non-condensing
Dimensions (L × W × D): 11 × 11 × 2.70 in (28 × 28 × 6.85cm)
Weight: 3.3 lbs ± 0.04 lbs (1.5 kg ± 0.02 kg)
Housing Material : ABS chassis, meets IP65 standards
Linux compatible: should work with both Windows and Linux machines
Browser based software compatibility: should work directly from browser using software such as Koha without installing any additional software on client machine.
- (c) Anti-theft gate reader
Two Pedestal gates for fixing left & right of Exit gate Visible & Audible alarm on theft detection
LED indicators visible to users for : Power LED to indicate gate reader is powered on, Server LED to indicate the connectivity with Library Server Gate width : up to 2-3 meter
Enclosure : metal
Architecture XScale processor, Linux, 64 MBytes RAM, 64 MBytes Flash Air Interface protocol : ISO 18000-6C (EPC Class 1 Gen 2), ISO18000-6B Frequency Band : 865MHz - 867MHz
RF Power : 0 to + 31dBm
Receive Sensitivity : -80dBm
Antennas : 4 high performance, mono-static antenna ports LAN Protocols TCP/IP, NTP, DNS, DHCP, SNMP
GPIO : Optically isolated. 0-24VDC rail, 4 inputs, 8 outputs (500mA capacity) to integrate camera or access control devices for future application
On reader application to interact with Server using SIP2 protocol without installing any reader application in server
Reader log to be saved in Server for future reference
- (d) Book drop box
Processor : Dual Core CPU or more
RAM 2GB or more
Hard disk : 320 GB or more
RFID reader : 865-867 MHz, 7dBi circular polarized antenna, RS232 & TCP/IP interface, Linux compatible
LCD display with size 15" or more
Optional 80mm thermal printer with auto cutter
GPIO: 2 inputs & 2 outputs (TTL compatible 0-5V), 3 channel relay output 0-250V AC to integrate camera or access control devices for future application Enclosure: Metal
- (e) Portable reader (Book Finding, Physical-Verification) UHF handheld reader with PDA & integrated antenna
Frequency: 865MHz-868MHz (CE)
Protocol : EPC C1 GEN2-ISO 18000-6C
Antenna : Circular polarization (4dBi)
Power : 1W (30dBm, +5dBm to +30dBm adjustable)
Reading Range: Up to 5 Meter
Reading rates : >200 tags/s(circular polarization)
Connectivity: Wi Fi (IEEE802.11 a/b/g/n), USB, Bluetooth 2.0+EDR CPU. Cortex-A8, 800MHz.
Memory: 256 MB RAM/4GB iNAND FLASH; MicroSD/TF card, maximum 32G
Screen: 3.5" QVGA (240* 320), 6.5M colors, Rugged resistive touch panel
OS: Windows Embedded CE 6.0
Dropping survive: Multiple 5ft./1.5m drops over operating temperature range, in accordance with MIL-STD 810G
Environmental sealing: IP65 for dust & water protection
Battery : Main bat. rechargeable li-ion battery 3200mAh, Pistol bat, rechargeable li-ion battery 5200mAh
Dimensions: 192×87×151mm/7.56×3.43×5.95in
- (f) Integration with KOHA software
- (g) Self Check-in/Check-out Touch screen KIOSK
Processor : Intel Dual Core CPU D525
RAM : 2GB or more
Hard disk : 320 GB or more
Touch screen : 17" with 1280*1024 resolution

Body : Adopted standard cold rolled steel, Ergonomically sleek and smart design, Internal fans for ventilation, Moisture proof, Antirust, Anti-acid, Static free

Printer : 80mm thermal printer with auto cutter
RFID reader : 865-867 Mhz, 7dBi circular polarized antenna, RS232 & TCP/IP interface, Linux compatible

GPIO : 2 inputs & 2 outputs (TTL compatible 0-5V), 3 channel relay output

0-250V AC to integrate camera or access control devices for future application

4. Other Necessary accessories for RFID automation (Except computer)

5. Membership card with RFID tag, for students and staff—500 Nos.

Dimensions : 85 × 54 × 0.84mm (3.3 × 2.1 × 0.3in)

Case material : PVC

Operating Temperature : -10°C to T50°C

Operating frequency : 860-960MHz

Supported standard : EPC global Class 1 Gen 2.

ISO 18000-6C Read distance : Up to 10m/32.8ft

Chip type : UCODE G2XM

Memory : 240-bit EPC; 64-bit TID; 512-bit programmable user memory

Functionality : Read/Write

Data retention : >10 years

General Condition Related to Tender

1. Tender is purely online. Tender documents are to be uploaded through online e-tendering system. Tender cost and EMD should be submitted only through online.
2. The quoted rates should be inclusive of all taxes and other charges like freight charges, loading, unloading, installation charges at Government College Mananthavady.
3. The tenders should send along with his hard copy of documents on preliminary agreement executed and signed in Kerala Stamp Paper value ` 200 of before opening tender.
4. 5 year warranty should be specified as per tender notice for product.

5. Modernisation and automation of Library should be installed within 30 days from the date of issue of purchase order.

6. SSI/SME units those are availing EMD exemption should produce certificates showing that the items/products quoted are manufactured by them. The Government order of exempting the EMD/tender fee is to be attached. Otherwise their offer will be rejected.

7. The successful bidder should furnish an agreement and security deposit in the form of Bank guarantee/DD from a Nationalised Bank for an amount of 5% of order value addressed to “The Principal, Government College Mananthavady, Wayanad”.

8. Bidding firm must have local branch available in Wayanad or Kozhikode for quick support.

9. Bidding firm must turnover of at least 15 crores for the last two financial years.

10. Bidders should be an ISO 9001 certified organisation. Copy of the ISO certificate needs to be furnished.

11. The bidder must be an original equipment manufacturer (OEM) of RFID hardware components or an authorised distributor of OEM of RFID hardware components or a system integrator having experience in RFID solution in libraries.

12. Bidder should demonstrate their hardware with KOHA software in Linux OS

13. The right to cancel this tender without further notice will rest to the undersigned.

After e-tendering, the hard copy of all documents, such as agreement, brochure etc. should be submit before the opening date superscribed the tender number with due date and addressed to the “Principal, Government College, Mananthavady, Wayanad”.

NB:—The tender procedure will be made as per rules mentioned in the revised store purchase manual.

Government College,
Mananthavady.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

[No. 01/2018-19]

[നമ്പർ 01/2018-19]

No. A3-1743/2018.

31st July 2018.

നമ്പർ എ3-1743/2018.

2018 ജൂലൈ 31.

തലശ്ശേരി ഗവൺമെന്റ് ബ്രണ്ണൻ കോളേജിൽ രാഷ്ട്രീയ ഉച്ചതാർ ശിക്ഷാ അഭിയാൻ (റൂസ) എന്ന ശീർഷകത്തിൽ സി. സി. ടി. വി. ക്യാമറ സ്ഥാപിക്കുന്നതിന് ` 3,25,000 അനുവദിച്ചിട്ടുണ്ട്. അതിനായി മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ടെണ്ടർ കവറിനുപുറത്ത് സി. സി. ടി. വി. ക്യാമറ സ്ഥാപിക്കുന്നതിനുള്ള ടെണ്ടർ നമ്പർ 01/2018-19 (RUSA) എന്നെഴുതി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ബ്രണ്ണൻ കോളേജ്, ധർമ്മടം, തലശ്ശേരി-6 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ടെണ്ടർ ഫോറം 29-8-2018, 2.30 മണിവരെ കോളേജ് ഓഫീസിൽനിന്നും വിതരണം ചെയ്യുന്നതാണ്. ടെണ്ടറുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 31-8-2018, 5 മണി. ടെണ്ടറുകൾ 3-9-2018-ന് രാവിലെ 11 മണിക്ക് ടെണ്ടറുകൾ നൽകിയിട്ടുള്ളവരുടെയോ അല്ലെങ്കിൽ അവർ അധികാരപ്പെടുത്തിയിട്ടുള്ളവരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ടെണ്ടർ ഫോമുകൾ പണമായോ മണിയോർഡറായോ ` 790 അടച്ചാൽ ലഭിക്കുന്നതാണ്. തപാലിൽ വേണ്ടവർ തപാൽ ചെലവ് ` 40 കൂടി അയച്ചുതരേണ്ടതാണ്. യാതൊരു കാരണവശാലും ടെണ്ടർ ഫോമുകളുടെ വില തിരിച്ച് നൽകുന്നതല്ല. ടെണ്ടർ ഫോമുകൾ വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല. ചെക്ക്, ഡി. ഡി., പോസ്റ്റൽ ഓർഡർ എന്നിവ ടെണ്ടർ ഫോമിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ടെണ്ടർ ഫോമിന്റെ കൂടെ സാധനങ്ങളുടെ വിലയുടെ 1% തുക ഇ.എം.ഡി. അടയ്ക്കേണ്ടതാണ്. ഇത് ചുരുങ്ങിയത് ` 3,250 ആയിരിക്കണം. ടെണ്ടർ ഫോമിന്റെ കൂടെ ` 200 വിലയുള്ള മുദ്രപത്രത്തിൽ ഉടമ്പടി ചെയ്യേണ്ടതാണ്. കേരളത്തിന് പുറത്തുള്ളവർക്ക് അവർ ആവശ്യപ്പെട്ടാൽ മുദ്രപത്രം ടെണ്ടർ ഫോമിന്റെ കൂടെ അയച്ചുതരുന്നതും അതിനുവേണ്ടി അധികമായി ` 220 മണി ഓർഡറായി അയയ്ക്കേണ്ടതുമാണ്.

ഡ്യൂപ്ലിക്കേറ്റ് ടെണ്ടർ ഫോമുകൾ ആവശ്യമുള്ളവർ ` 395 അടയ്ക്കേണ്ടതാണ്. ഒറിജിനൽ ടെണ്ടർ ഫോമുകൾ വാങ്ങുന്നവർക്ക് മാത്രമേ ഡ്യൂപ്ലിക്കേറ്റ് ലഭിക്കുകയുള്ളൂ. ടെണ്ടർ ഫോമുകൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ല.

ഏതെങ്കിലുമോ മുഴുവനായോ ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതിനും നിരാകരിക്കുന്നതിനുമുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

Sealed tenders are invited for the installation of C.C.T.V. Camera in the Examinations Halls under RUSA scheme for a Total amount of ` 3,25,000. The tender should be superscribed as "Tender No. 01/2018-19 for the installation of C.C.T.V. Camera in the Examination Hall's (RUSA)" and addressed to the Principal, Government Brennen College, Dharmadam, Thalassery-6. Sale of tender form will be closed on 29-8-2018, 2.30 p.m. The last date for receipt of tender form at 5 p.m. on 31-8-2018. Late tenders will not be accepted. The tenders will be opened at 11 a.m. on 3-9-2018 in the presence of tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, Government Brennen College, Dharmadam, Thalassery-6 obtain requisite tender forms on which tenders should be submitted. The cost of the tender form is ` 790. Application form should be accompanied by a cash remittance of ` 790 at the Office or by Money Order which the price is fixed for a form and it is not refundable under any circumstances. Cheques, Postage Stamps, Postal Orders, Demand Drafts etc. will not be accepted towards the cost of the tender forms. Forms will not be sent by VPP. Tender forms are not transferable. Every tender should be accompanied by an Earnest Money Deposit @ 1% of the total cost of the articles tendered for. This is subject to a minimum of ` 3,250. Tender form if required by post an additional amount of ` 40 should be sent.

An agreement executed in Kerala Stamp Paper worth ` 200 is to be submitted along with the tender. Kerala Stamp Paper will be supplied to the tenderers outside the State in case they required for the same and remit by Money Order an additional amount of ` 220 (` 200 for Stamp Paper and ` 20 for incidental expense). Duplicate tender form if any required will be issued at ` 395 per copy only to those who purchased the original tender form.

The Principal reserves himself the right to accept or to reject any or all the tenders without assigning any reason thereof.

Government Brennen College,
Dharmadam, Thalassery-6.
E mail: brennencollege@gmail.com
Phone : 0490-2346027.

(Sd.)
Principal.

Forest Department

ഇ-ദർഘാസ് പരസ്യം

(1)

[നമ്പർ 01/2018-19]

നമ്പർ പി.3/37328(എ)/2018.

2018 ആഗസ്റ്റ് 3.

കേരള വനം വകുപ്പിന്റെ ഉപയോഗത്തിനായി രണ്ട് “മിനി ഫോറസ്റ്റ് ഫയർ റെസ്‌പോണ്ടർ” വനം വകുപ്പ് നൽകുന്ന വാഹനത്തിന്റെ ചെയ്‌സ്സിൽ ഫാബ്രിക്കേറ്റ് ചെയ്ത് നൽകുന്നതിലേക്കായി, ആവശ്യാനുസരണം സ്പെയർ പാർട്ട്സും അവയുടെ സ്റ്റോക്കുകളും ഉള്ള പ്രമുഖ മാന്യഫാക്ചർ/ഫാബ്രിക്കേറ്റർമാരിൽ നിന്നും അഡീഷണൽ പ്രിൻസിപ്പൽ ചീഫ് കൺസർവേറ്റർ ഓഫ് ഫോറസ്റ്റ് (എഫ്, ബി & എ) മത്സര സ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ഉപകരണങ്ങൾ ഇതോടൊപ്പം വിവരിക്കും പ്രകാരം നിലവാരത്തിലും വിവരണത്തിലും ഉള്ളവ ആകേണ്ടതാണ്. ഇതു സംബന്ധിച്ച ദർഘാസ് പ്രമാണങ്ങളും, ദർഘാസ് ഷെഡ്യൂളുകളും www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിൽ ലഭ്യമാണ്. ദർഘാസിനോടൊപ്പം സമർപ്പിക്കുന്നതിനുള്ള നിരതദ്രവ്യം, ദർഘാസ് ഫീ എന്നിവ എസ്.ബി.ഐ.-യുടെ ഇന്റർനെറ്റ് ഓൺലൈൻ ബാങ്കിംഗ് വഴിയോ, മറ്റ് ബാങ്കുകൾ വഴിയോ ടെണ്ടറിനോടൊപ്പം ഓൺലൈനായി സമർപ്പിക്കാവുന്നതാണ്.

എല്ലാ ടെണ്ടർ പ്രമാണങ്ങളും www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിൽ കാണിച്ചിരിക്കുന്ന ഓൺലൈൻ കവറുകളിൽ ഓൺലൈനായി മാത്രം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസുകൾ നേരിട്ടോ, തപാലിലോ ഓഫീസിൽ സ്വീകരിക്കുന്നതല്ല. താമസിച്ചു സമർപ്പിക്കുന്ന ടെണ്ടറുകൾ നിരുപാധികം നിരസിക്കുന്നതാണ്.

അടങ്കൽ തുക—₹ 45 ലക്ഷം.

നിരതദ്രവ്യം (1%)—₹ 45,000.

ദർഘാസ് ഫീ—₹ 6,800.

വാഹനം ഫാബ്രിക്കേറ്റ് ചെയ്ത് നൽകേണ്ട കാലാവധി—വർക്ക് ഓർഡർ ലഭിച്ച് 60 ദിവസത്തിനകം

പണം നൽകുന്ന രീതി—ഫാബ്രിക്കേറ്റ് ചെയ്ത വാഹനം സ്വീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ

ദർഘാസ് പ്രമാണം വെബ്സൈറ്റിൽ ലഭ്യമാക്കുന്ന തീയതി—2018 ആഗസ്റ്റ് മാസം 6-ാം തീയതി

പ്രീ ബിഡ്ഡ് മീറ്റിംഗ്—2018 ആഗസ്റ്റ് 30 പകൽ 11 മണി

ദർഘാസ് വെബ്സൈറ്റിൽ സമർപ്പിക്കാവുന്ന അവസാന തീയതിയും സമയവും—2018 സെപ്റ്റംബർ 3 പകൽ 10 മണി

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—2018 സെപ്റ്റംബർ 6 പകൽ 11 മണി

മൂല്യനിർണ്ണയം നിർവ്വഹിക്കുന്ന തീയതി—2018 സെപ്റ്റംബർ 7 പകൽ 10.30 മണി

ദർഘാസ് തുറക്കുന്ന സ്ഥലം—ഫോറസ്റ്റ് ഹെഡ്കാർട്ടേഴ്സ്, വഴുതയ്ക്കാട്, തിരുവനന്തപുരം, കേരള.

മേൽപ്പറഞ്ഞ ഉപകരണങ്ങളുടെ എണ്ണം ഉദ്ദേശം മാത്രമാണ്. ഉപകരണങ്ങളുടെ എണ്ണം കൂട്ടുന്നതിനും കുറയ്ക്കുന്നതിനും, പ്രസ്തുത ദർഘാസ് പൂർണ്ണമായും റദ്ദ് ചെയ്യുന്നതിനുമുള്ള പൂർണ്ണ അധികാരം ദർഘാസ് ക്ഷണിക്കുന്ന അധികാരിയിൽ നിക്ഷിപ്തമാണ്.

ഓൺലൈൻ ടെണ്ടറിനോടൊപ്പം ₹ 200-ന്റെ കേരള സ്റ്റാമ്പ് പേപ്പറിൽ തയ്യാറാക്കി ഒപ്പിട്ട പ്രിലിമിനറി എഗ്രിമെന്റിന്റെയും അനുബന്ധ രേഖകളുടെയും സ്കാൻ ചെയ്ത കോപ്പി ഓൺലൈനായി സമർപ്പിക്കേണ്ടതും അവയുടെ അസ്സൽ ദർഘാസ് തുറന്ന ഉടനെ സമർപ്പിക്കേണ്ടതും അല്ലാത്തപക്ഷം ടി ദർഘാസുകൾ യാതൊരു അറിയിപ്പും കൂടാതെ നിരസിക്കുന്നതാണ്. ഇ-ടെണ്ടറുമായി ബന്ധപ്പെട്ട വിവരങ്ങൾ www.etenders.kerala.gov.in-യിൽ നിന്നോ, വെബ്സൈറ്റിൽ പറഞ്ഞിരിക്കുന്ന ഇ-ടെണ്ടർ ഹെൽപ്പ് ഡെസ്കിൽനിന്നോ, ഓഫീസ് സമയത്ത് ഈ ഓഫീസിൽ നിന്നോ (ഫോൺ 0471-2529213) അറിയാവുന്നതാണ്. ഇ-ചെയ്‌മെന്റിന് ആവശ്യമായ വിവരങ്ങൾ (കരാറുകാരൻ ഇടപാടു നടത്തുന്ന കോർ ബാങ്കിംഗ് സൗകര്യമുള്ള ബാങ്ക് അക്കൗണ്ടിന്റെ വിശദവിവരങ്ങളും, ഇ-മെയിൽ അഡ്രസ്സും) ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഈ വിവരങ്ങൾ ഉൾപ്പെടുത്താത്ത ദർഘാസുകൾ നിരസിക്കപ്പെടുന്നതാണ്.

ദർഘാസുകളും മറ്റ് അനുബന്ധങ്ങളും അപ്ലോഡ് ചെയ്യുന്നതിലും മറ്റും ഉണ്ടാകുന്ന അസൗകര്യങ്ങൾക്കും നഷ്ടത്തിനും വനംവകുപ്പ് ഉത്തരവാദി ആയിരിക്കുന്നതല്ല.

[No. 01/2018-19]

No. P3-37328(A)/2018.

3rd August 2018.

The Additional Principal Chief Conservator of Forests (F, B & A), Kerala Forest Department invites competitive online tenders from competent Manufacturers/Fabricators or their authorised dealers with adequate stock and spares and repair capabilities for the 'Fabrication of two numbers of Mini Forest Fire Responder Vehicles' as per the specifications of this Department. The Fire Responder Vehicles should conform to the technical standards and specifications attached to this notice. Tender documents and schedules are available in the website: www.etenders.kerala.gov.in. The Earnest Money Deposit (EMD) and tender fee should be submitted through the Internet online banking of SBI or through NEFT for other banks.

All bid/tender documents are to be submitted online only and in the designated Online Cover (s)/envelope(s) in the www.etenders.kerala.gov.in website and tenders submitted manually/through post will not be entertained. Late tenders will not be accepted.

PAC—₹ 45 Lakh.

EMD (1 %)—₹ 45,000.

Tender fee—₹ 6,800.

Security Deposit—5% of total contract amount to be furnished as bank guarantee of a Scheduled Bank.

Period of supply of fabricated Mini Forest Fire Responder Vehicles—Within 60 days from the receipt of the work order.

Mode of Payment—Within 30 days from the date of acceptance of the Fabricated vehicle.

Date from which the e-tender will be available in the official website of KFD—From 6th August 2018.

Date of pre bid meeting—30-8-2018, 11 a.m.

Last date & time of receipt of e-tender—3-9-2018, 10 a.m.

Opening of e-tender—6-9-2018, 11 a.m.

Date of Presentation & Evaluation—7-9-2018, 10.30 a.m.

Venue of opening of e-tender—Forest Headquarters, Vazhuthacaud, Thiruvananthapuram, Kerala.

The number of items mentioned above is approximate. The KFD will be at liberty to increase or decrease the number to be procured/ installed or may decide not to procure at all.

Online tenders/bids are to be accompanied with a preliminary agreement executed on Kerala Stamp Paper worth ₹ 200. Tenders/bids received online without the scanned copies of relevant documents, preliminary agreement, will not be considered and shall be summarily rejected. The original documents should be submitted soon after the opening of tender. Any further clarifications regarding this tender can be obtained from NIC/the e-tender Helpdesk number available in the www.etenders.kerala.gov.in website and from the office of the Additional Principal Chief Conservator of Forests (F, B & A) during the office hours (Ph : 0471-2529213). The details regarding e-Payment (Bidder's Bank Account No. where he/she is having core banking facility and email ID) should be submitted along with the tender. Tenders without these details will not be accepted.

The Forest Department will not be responsible for any inconveniences or loss to the Bidder while uploading/downloading the bid.

**TECHNICAL STANDARDS AND SPECIFICATIONS OF THE
FOREST FIRE RESPONDER VEHICLES**

Kerala Forest Department decided to fabricate two Forest Fire Responder Vehicles for the use in forests areas. The fabrication shall be done on the Chassis which will be supplied by the Department. Detailed technical specification for the fabrication of a Forest Fire Responder Vehicle is furnished below.

I. Specifications for the Water Mist System (1 No.)

1. *Water Mist Fire Fighting System*

The water mist fire fighting system shall have a filling volume of 450 Litres of Water. It should be designed to be mounted on most standard pickups and other small vehicles. It should ensure the reduced use of water and minimise other collateral damages. The Unit shall be designed to suck water from an external source for direct fire fighting or filling of the tank.

The fire fighting unit should have an approval/certification from an international testing, supervision & certification organisation for fire extinguishing media and equipment (VdS/CNPP/MPA).

Specification/Details of the Unit

Weight of empty Unit—150 Kgs. (Max)

Max. Measurements of the unit (in mm)—As compact as possible

Usable Water capacity—450 Ltrs.

System—12V electrical system

Pump—Triplex high pressure plunger type

Connection for external water supply to unit—Storz coupling

Frame work of the unit—Stainless Steel with carrying handles

Standard tool set—Micro nozzle removing tool, spanners

No. of deliveries—1 or 2 – Nos.

2. *Main Pump*

The pump shall be capable of suction of water from tank or open source and to maintain adequate discharge rate and pressure for operation of nozzle at optimum efficiency.

Working Pressure—120Bars.

Flow Rate—20-25 LPM

3. *Engine*

The prime mover for pump shall be 4-stroke Petrol driven engine and shall have compatible electrical and lubrication system. The engine should preferably start on 12V battery, for which adequate charger shall also be provided. Suitable system shall be provided on the body of engine/panel for indicating fuel level, battery and temperature.

Power of the engine—Not less than 15 BHP, 2 Cylinder 4 Stroke OHV

Fuel—Unleaded Petrol

Fuel Tank—Approx. 5 Litres

Fuel Consumption—3 to 4 Litres/hr.

Starter—Electric starter with Pull cord override

Fuel Level Indicator—Mechanical

Preferably Honda/Vanguard/Briggs & Stratton or other similar reputed make.

Control Panel on the unit frame

Control panel should have following provisions:

- Ignition switch and starter button
- Emergency stop switch
- Pressure Gauge
- Battery charge indicator
- Oil pressure control
- Choke
- Hour meter

4. *Main Extinguishing Gun*

The gun shall be provided with a suitable stainless steel filter. The design of gun shall be such that there is no appreciable re-coil pressure. The Gun should have a Handle, should be provided with facility to adjust the flow rate and high pressure ball valve with locking lever to select the type of jet. It should be possible to change the spray pattern during operation of the unit. The nozzle head of the gun should have several very fine fog nozzles and one central fog nozzle.

The main extinguishing Gun shall be capable of producing following spray patterns.

- (a) Very Fine Water Fog
- (b) Combination of very fine water fog and Broad central jet of fog
- (c) Full Jet.

Flow rate—7-25 LPM

Weight of extinguisher gun—4 kgs Max.

Gun Dimensions—As compact as possible.

Working pressure on the nozzle—100 to 120 bars
(with nominal reaction.)

Throw—Jet – not less than 14mts. (+/- 10%)

Fog—not less than 6m (+/- 10%)

Hose reel—60mts (std) on manual Drum with an extension pieces of 30m.

Preferably Rosenbauer/AFT/Fogtec or similar reputed make.

Accessories

Tool kit comprising of 1 No. adjustable spanner 12”—1 No. plier-1, Set of double end spanners—1, screw driver set—1 and other special tools as per the requirement of the unit.

5. *Design & Development*

Equipment details:—The Water Mist Fighting System will be a self driven fire fighting unit operated with inbuilt Petrol Engine coupled to a pump and attached with a pressure reducer, delivery valves, hose pipes and Mist/jet generating Guns.

The water mist system shall be capable of carrying 450 litres of water made of GRP in suitable shape to keep the gravity centre of the vehicle as low as possible.

The discharge gun shall be of light weight stainless steel nozzle capable of producing Water Mist with the ability to control the discharge in short burst and long shots.

The size of mist particle shall be in the range of 10 to 150 microns for several fog nozzles which are mounted on the nozzle head other than the central jet. Valid proof for the same should be attached.

A suitable pressure reducer with a safety valve, capable of reducing to a suitable pressure & ensuring jerk free working pressure shall be incorporated. The main vessel shall be corrosion free.

6. *Safety Devices*

The unit shall have adequate provisions for safety of the system. The following safety device shall form part of equipment.

- (i) The system shall be provided with pressure safety valve.
- (ii) The system will have proper heat & exhaust outlet for the engine without causing any interference to the operator while operating the unit (exhaust pipe must be extended outside the fabricated body).
- (iii) Any other safety device which is felt necessary to be a part of the equipment.

7. *Main Water Tank*

The water tank of the Water Mist System shall be made of GRP for giving a corrosion free life and making system lightweight, having useable storage capacity of 450 Litres. The Tank should be properly baffled into segments to reduce water surge. The thickness of the water tank should be minimum 5mm. A manhole of Φ 330 mm with overflow pipe and an optical water level indicator should be part of the tank. The mounting of the Tank should be in such a way that, it should maintain optimum stability of the vehicle on loaded condition.

8. *Hoses*

The hoses provided in the system shall be high quality and shall be capable of holding the temp. ranges -20^0 to $+55^0$ C. The material specification, working pressure, test pressure and cracking pressure should be indicated for each type of hose. The length of hose should be 90 M (30 metre +30 metre+30 metre). The hose should be flame resistant. The seals and O-rings used in the system should be of synthetic material like Nitrile rubber or equivalent.

Test of acceptance of fire fighting system

Physical dimensions, performance & weight check of equipment as given under different items shall form part of test of acceptance.

II. *Specifications of Portable Pump (1 No.)*

Air Cooled 4 stroke

Fuel—Petrol

Priming—Self Priming

Head—Not less than 25 Metre

Discharge—Approx. 900 Lpm

Weight—Not more than 26 Kg

Fuel tank—not less than 3 Litres

Preferable make—Honda WB30X

Each portable pump should be supplied with the following items:

1. Suction hose of suitable diameter and 10 metre length.
2. Suction Strainer—1 No.
3. Basket strainer—1 No.
4. Suction wrenches—2 Nos.
5. Delivery hose—15 metre, 2 length

Tool Kit—1 set

III. *Specifications of Petrol engine operated chain saw (1 No.)*

Power output—Not less than 3.9 Kw

Chain Bar Length—Not less than 400mm

Weight—Not more than 6.6 Kg.

Spare chain—3 numbers

Preferable make—STIHL MS381 or Equivalent

IV. *General Conditions*

1. **Body Work of Vehicle**

The rear body structure/frame work shall be of welded constructions and made from 2mm thick MS pressed sections and square tubes. The Angles and channels used shall be of min. 3mm thickness. The complete structure material shall be treated for anti corrosion by zinc plating. The plating thickness shall not be less than 20 microns. Two coats of Epoxy paint shall be applied to the completely welded structure.

The structure shall be so designed so as to avoid any vibration/rattling/deformation in the intended usage of the vehicle.

The interior panelling shall be done from 1.22mm thick aluminium sheets & the exterior panelling shall be done from 1.60mm thick aluminium sheets. Floor vinyl mat should be provided to the cabin. Rexene Seat cover to be provided.

The load body of vehicle should not be fabricated beyond 50 cm in height, from height of the roof top of the cabin, since the body roll will also increase with the increase in height. Aerodynamic deflector to be provided to reduce the air resistance. Shape of the fabricated body should be in tune with the design of the original cabin.

Lockers

The lockers should be provided for storage of all equipments mentioned in the specification. All equipments should be stowed very scientifically & systematically in the lockers & each piece of equipment shall have its designated location so that at the time of emergency the required equipment can be located very easily & removed for use. Floor of lockers shall be covered with good quality neoprene rubber sheets.

All the equipment should be properly clamped and strapped in the lockers to prevent shifting of the equipments while the vehicle is in motion.

All the lockers should be covered (rear side also) with Push-Pull type aluminium roller shutters only, for faster & smoother operation at the time of emergency.

The roller shutters shall be made from extruded aluminium sections with suitable roller, spring, guide channels etc. All aluminium sections used shall be properly anodized.

The Roller shutters shall be rolled inwards underneath the roof giving unobstructed access to the equipment lockers and the firefighting material.

These roller shutters should open in every position of the vehicle even in rough terrain. Guide rails shall support the shutters over entire length on both sides to make them absolutely torsion free.

The opening of the roller shutters should be done by means of a lift bar provided. This should be of the self locking type so that while the vehicle is moving, the shutters do not open accidentally during movement of vehicle.

Roller shutters shall be made of hollow rectangular shaped aluminium links which shall be inter connected with rubber /plastic/ PVC profiles sealing the roller shutter water tight when closed. These roller shutters should be durable, maintenance free, weather and corrosion resistant.

Preferable make (Shutters): MCD or equivalent models from Rosenbauer/ Ziegler.

All lockers shall be fitted with internal lighting which shall be capable of being automatically switched 'ON' and 'OFF' by the opening and closing of the roller shutters. A master switch for isolating the locker lighting circuit shall also be provided.

2. *Painting of Vehicle*

The whole vehicle shall be painted externally & internally with anti corrosive paint i.e. epoxy coating and 2 coats of olive green camouflage polyurethane paint. (If the cab chassis has already been painted olive green camouflage in colour by the chassis manufacturer, it is not necessary to paint again over that paint coat. However in such case the final decision on painting will be done in consultation with the Department).

For stowage lockers, cab etc. with cream colour and areas not visible with black colour. The Service lettering (FOREST) in Malayalam & English shall be painted/(stickered) on both sides with golden-yellow colour. The name of the department "FOREST" in fluorescent red letter in yellow background shall be affixed (sticker) on the top of the front wind screen. The LOGO of the department shall be displayed in the two sides and in the bonnet of the vehicle.

3. *Other Electricals*

Two fog lamps in addition to normal head lights shall be installed. Blinker type traffic indicators provided by the OEM shall be maintained in the vehicle after fabrication. Reversing lights on either side should be fixed suitably at the rear of the appliance.

A spot light not less than 30 W (LED) power shall be provided.

Two-tone hooter cum P.A. System having 25 watt capacity with speaker, LED Light bar with red, blue and white flasher lights of minimum 75-100 watts and not less than 1000 mm size shall be mounted on the cabin roof with amplifier in the cabin.

One pair of additional Mega sonic High Tone electric horn shall be provided.

Reverse gear and indicator buzzers shall be provided.

Beacon light having multi colour has to be provided.

4. *Rear View Camera*

Rear view camera shall be provided for the vehicle with 7 inch LCD screen within the cabin.

5. *Instruction Book*

Instruction book for the guidance of the user including both operating and normal maintenance procedure shall be supplied. The book shall include an itemized and illustrated spare parts list giving reference number of all the wearing part. A set of all operating manual for the guidance of the user including both operation and normal maintenance procedures for all of the appliances and accessories.

The book along with the drawing should be item wise and illustrate spare list giving reference number to all wearing parts are made easily available. When necessary, it shall also include line diagrams showing all plumbing connections between water tank, pump mixing chamber etc.

6. *Marking*

Each appliance shall be clearly and permanently marked with the following preferably on a metal plate attached in the driving compartment and also near/on the pump operating control panels:

- (a) Manufacturer's name or trade mark.
- (b) Year of manufacturer.
- (c) Capacity of pump in l/min
- (d) Water tank in litres.
- (e) Engine and chassis number.
- (f) Pump number

7. *Stagewise Inspection*

The stages of inspection will be as under:—

1st stage inspection	(a) Structural Inspection (b) Testing of Water Tank hydro testing (c) Inspection of Panel Work (d) Inspection of Water Mist Unit
Final stage Inspection	(a) Final finishing, painting of the appliance. (b) Compliance of non conformities, if any (c) Water Mist test as per standards (d) Pump Testing & Hose Reel Gun performance (e) Complete functions-operations of all systems installed. (f) Check & maintaining of all catalogues, Operation manual of appliance. (g) Road Test of fully laden vehicle up to a distance of 40 kms.
Acceptance Test	The vehicle will be tested after delivery at Kerala Forest Department Headquarters, Vazhuthacaud, Thiruvananthapuram and based on this inspection; the vehicle will be accepted by the department.

8. *Specifications and Drawings*

Considering the detailed Specifications, the Auto CAD drawings (both the Hard copy as well as Soft Copy shall be included) and load calculation chart shall be submitted by the Vendor. The Additional Principal Chief Conservator of Forests (F, B & A) of the Kerala Forest Department or his representatives may suggest modifications to the drawings. However, modified drawing should be submitted by the Vendor within 3 days from the suggestion/discussion. The Bidder shall start the work only after getting the drawings approved by The Additional Principal Chief Conservator of Forests (F, B & A) of the Kerala Forest Department; The CAD drawings should clearly illustrate the detail of the floor structural members of the side, roof cabins, location of Water Tank, pump & equipment lockers etc. with full detailed specifications. Two sets of complete and final Cad Drawings (both the Hard copy as well as Soft Copy shall be included), in respect of fabrication, stowage arrangements, fittings, electric circuit arrangement etc. shall be supplied at the time of delivery of the appliance. These drawing shall be supplied free of charge.

9. *Quality of Goods*

The equipment/product must conform to the highest quality and standard. Vendor should guarantee that the items delivered to the purchaser are brand new. All tools/ motors/ machines must be supplied with their original and complete printed documentation and technical specifications and Test Certificates, if any. For imported items, the Vendor should submit the import documents.

Consistency must be maintained for the entire lot of the Forest Fire Responder vehicle based on Mist Technology. All the required items in schedule of requirement must be of the same brand and of the same or higher technical specification.

All the equipment should be supplied with the relevant Indian or International Standards.

10. *Workmanship and Material*

Workmanship executed shall be of high order. All rivets and belts - holes shall be drilled (not punched) and fitted with well fittings. All steel joints shall have a coat of approved paint on both surfaces before reverting or bolting or welding. All steel screws, bolts, nuts, rivets, etc. shall be zinc coated or rust proofed by recognized process. All directions and instructions (oral or in writing) on all points relative to the mode or manner of carrying out the works or as to the nature and quality of materials used or workmanship executed whenever given by The Additional Principal Chief Conservator of Forests (F, B & A) of the Kerala Forest Department shall be received and complied with.

11. *R.T.O's Requirements*

The vehicle shall conform in all respect with provisions contained in the Motor Vehicles Act of 1988 and Motor Vehicles Rules of 1989 or to any other statutory modifications or re-enactments made from time to time. All the equipment necessary for R.T.O. passing shall be provided on vehicles and the offer shall be inclusive of all such equipments.

12. *Warranty*

The complete structure & equipments provided and erected on the Forest Fire Responder vehicle, which are not mentioned specifically, shall be subject to an overall performance warrantee for a period of 36 months from the date of delivery.

The Vendor shall be responsible for the maintenance of the Forest Fire Responder vehicle except for the chassis for any defects or damages to Vehicle due to bad workmanship or of any inferior material, accessories, apparatuses etc.

Onsite Training:—Training Schedule & Module should be submitted by the Vendor for actual operation of the system. Minimum 3 days on site training should be given by the vendor at their own cost to the department personnel.

Conditions**I. General**

1. Competent manufacturers/fabricators or their authorised dealers with adequate stock and spares and repair capabilities for the fabrication can participate in the e-tender.
2. The Fire Responder Vehicles should conform to the technical standards and specifications attached to this notice and should be fabricated as per the directions of this Department.
3. Any firm whose Proprietor, Partner or Director is involved in a Vigilance Case has been charge sheeted and pending trial at court in connection with fabrication/supply of similar product made earlier to this department/ Kerala Government are not eligible to participate and shall be barred from participating in this e-tender.
4. The tenderers should produce latest solvency certificate of ₹ 30 Lakh or more.
5. The bidder should have fabricated and supplied at least 10 fire fighting vehicles during the last 3 years. The copies of supply order for fabricating Fire Fighting Vehicles placed by States, Union Territories, and Public Sector Undertakings during the calendar year 2015, 16 & 17 should be produced in support of previous experience.
6. For obtaining Digital Signature Certificate (DSC) and necessary portal enrolment bidders can visit the website <https://etenders.kerala.gov.in>
7. All bid/tender documents are to be submitted online only and in the designated Online Cover (s) / envelope (s) in the www.etenders.kerala.gov.in website.
8. The tender fee and EMD shall be received only through online payment SBI/SBI NEFT
9. e-tenders submitted manually/through post will not be entertained.
10. Late e-tenders will not be accepted.
11. Rates should be quoted in Indian Currency including all taxes and transportation charges.
12. Pamphlets, Photograph, Drawings, CD etc. should be forwarded/uploaded along with the e-tender.
13. The load distribution chart and detailed drawing from the competent authority shall be submitted and got approved from the department by the fabricator, before commencing the fabrication.
14. The chassis will be handed over to the fabricator by the department and it is the responsibility of the fabricator to arrange the mobilization of the chassis, if any required.
15. On receipt of the supply order the tenderer should provide Insurance cover for the Kerala Government Property for an amount equal to the cost of total number of chassis for fire and theft.
16. The Fabricated vehicle should be delivered within 60 days from receipt of supply order.
17. 100% payment will be effected against delivery at Thiruvananthapuram and acceptance by an acceptance committee.
18. A Warranty of 36 months for fabrication and accessories from the date of acceptance of the item by the Department shall be provided by the fabricator.
19. Renewal of temporary registration processes shall be performed by the fabricator at their own expense. A valid Temporary Registration Certificate (T.P.) shall be produced before the department at the time of delivery.
20. If the supplier is not in a position to repair the equipment or accessories provided in the vehicle, they shall arrange for total replacement of that particular item, as the case may be up to a period of 3 year from the date of acceptance of the vehicle by the department at Thiruvananthapuram.
21. The vendor shall be responsible for the maintenance of the Mini Forest Fire Responder Vehicle for any defects or damages to vehicle due to bad workmanship or of any inferior quality material, accessories, apparatuses etc.

22. The vendor should provide service assistance and supply of spare parts for a period of minimum 5 years after the expiry of warranty period within 15 days from the date of reporting complaint.
23. Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Forest Department or its supervisory levels in the Government will be disqualified.
24. All other charges and expenses related should be borne by the fabricator.
25. Bidders will be directed to the payment gateway page of the State Bank of India. There are two options – State Bank of India (SBI) Net banking payment, payment through NEFT from other banks to the payment gateway of SBI.
26. Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids.
27. If the date fixed for opening happens to be a holiday/unable to open the tender due to technical issues, the tenders will be opened in the next working day, at the same time and place.
28. The tenderer, or his representative, shall be physically present at Forest Headquarters on the date prescribed, with necessary documents and presentations on all the technical aspects of the vehicle to be fabricated and accessories for the complete understanding of the evaluation committee and verification.
29. The firms shall give in writing any aspect of fabrication if asked by the evaluation committee during the presentation.
30. The offer of any firm, which fails to represent in the presentation and evaluation in the prescribed date and time, or fails to give complete details of the proposed fabrication including accessories during presentation, will be rejected.

II. *Penalty*

In case the successful tenderer could not supply the items as per the agreement within the specified delivery period, penalty will be charged @ 1% of the total value of the contract for the initial first month after the allowed supply period and thereafter enhancement @ 2% of the value of the contract for each subsequent month of delay in supply and installation, subject to a maximum of 5%. In case the contract is not completely and satisfactorily performed, the Kerala Forest Department has the right to terminate the contract and to arrange at the risk and cost of the successful tenderer to supply and work from alternate sources at their discretion and to forfeit the security deposit. The cost of making alternative arrangement will also be recovered from the tenderer.

In the case of extension of time the tenderer may request to the Agreement Authority well in advance, if extension is required. Considering the eligibility of the request, if Agreement Authority satisfies about the situation, a fair and reasonable extension of time for completion of the work can be allowed with or without imposing penalty as the authority deems fit.

III. *E-tender Cover System*

The tender has two covers.

1. Technical cover &
 2. Financial cover
1. The first cover ie. the technical cover shall be uploaded with the following document.
 - (i) The bidder should upload duly signed copies of all tender papers and all the supporting documents prescribed in the tender notice.
 - (ii) Valid PAN and ID proof of the Manufacturer/Fabricator.
 - (iii) List of fabrication centres in Kerala and South India.
 - (iv) Valid GST Registration Certificate of the Manufacturer/Fabricator.
 - (v) Scanned copy of the Departmental Specification Compliance Statement in the given proforma along with diagrams intended to supply.

- (vi) The Bidder should prepare the specification compliance statement in the prescribed proforma (Format – I) and upload it duly signed. The Specification Compliance Statement should contain all the details in the Departmental technical specifications and the compliance to the same to be properly marked and deviation, if any, shall be marked in the compliance statement.
 - (vii) Scanned copy of the agreement in the prescribed format (Format – II) in Kerala Stamp Paper worth ₹ 200.
 - (viii) Brochures of the product intended to supply.
 - (ix) Work experience certificate, O.E.M. Authorisation Letter and other relevant details.
 - (x) Scanned copies of the declaration (Format – III) by the bidder on Kerala Stamp Paper worth ₹ 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this Department.
 - (xi) Scanned copy of Balance Sheet for the last 3 years and audit reports of CA for the last 3 years.
2. The second cover ie. the Financial Bid cover
- (i) The rate can be quoted in the BOQ.
 - (ii) Rates should be quoted in Indian currency including all taxes, transportation charges etc.
 - (iii) Financial evaluation will be done based on the total amount quoted for fabrication.

IV. *Pre bid meeting*

A pre bid meeting will be held at Kerala Forest and Wildlife Department Headquarters, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the prebid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-Mail to apccf-d.for@kerala.gov.in and by contacting The Assistant Conservator of Forests (Planning), Thiruvananthapuram in phone number 09447979077.

V. *Tender Opening and evaluation*

- (a) Soon after the opening of the tender, the tenderers are requested to come to the Kerala Forest and Wildlife Department Headquarters, Thiruvananthapuram with documents and presentations on all the technical aspects of the fabrication and accessories for the full understanding of the Technical Committee, on the date specified.
- (b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.
- (c) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.
- (d) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by the Kerala Forest and Wildlife Department alone will be considered subject to the conditions in Administrative Sanction or any other directions from Government.
- (e) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Kerala Forest and Wildlife Department for consideration.
- (f) The originals of Technical specification compliance statement of the product, agreement in Kerala Stamp Paper worth ₹ 200, the declaration on Kerala Stamp Paper worth ₹ 200 and Brouchers/Photograph/Diagrams of the fabrication and accessories, OEM Authorisation Letter, if any, and other documents shall be produced before the undersigned soon after the Financial Bid opening.
- (g) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site. The decision of the Departmental Purchase Committee (DPC) will be final on the admissibility of the tender and thereafter awarding of the contract.

- (h) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Additional Principal Chief Conservator of Forests (F, B & A), Kerala Forest and Wildlife Department or a committee appointed by him.
- (i) The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender, he/she can send email to apccf-d.for@kerala.gov.in or fax to 0471-2337538.
- (j) Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>.
- (k) Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

(2)

[നമ്പർ 02/2018-19]

നമ്പർ പി.3/37328(ബി)/2018.

2018 ആഗസ്റ്റ് 3.

കേരള വനം വകുപ്പിന്റെ ഉപയോഗത്തിനായി രണ്ട് മിനി ഫോറസ്റ്റ് ഫയർ റെസ്‌പോണ്ടർ വാഹനങ്ങൾ നിർമ്മിക്കുന്ന തിലേക്ക് ദർഘാസ് പരസ്യത്തിൽ വിവരിക്കും പ്രകാരമുള്ള വാഹനത്തിന്റെ ചെയ്‌സിസ്റ്റ് നൽകുന്നതിലേയ്ക്കായി ആവശ്യാനുസരണം സ്പെയർ പാർട്ട്സും അവയുടെ സ്റ്റോക്കുകളും ഉള്ള പ്രമുഖ മാനുഫാക്ചറർ/ഡീലർമാരിൽ നിന്നും അഡീഷണൽ പ്രിൻസിപ്പൽ ചീഫ് കൺസർവേറ്റർ ഓഫ് ഫോറസ്റ്റ് (എഫ്, ബി & എ) മത്സര സ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിക്കുന്നു. വാഹനത്തിന്റെ ചെയ്‌സിസ്റ്റ് ഇതോടൊപ്പം അനുബന്ധമായി ചേർത്തിട്ടുള്ള പട്ടികയിൽ വിവരിക്കും പ്രകാരം നിലവാരത്തിലും വിവരണത്തിലും ഉള്ളവ ആകേണ്ടതാണ്. ഇതു സംബന്ധിച്ച ദർഘാസ് പ്രമാണങ്ങളും ദർഘാസ് ഷെഡ്യൂളുകളും www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിൽ ലഭ്യമാണ്. ദർഘാസിനോടൊപ്പം സമർപ്പിക്കുന്നതിനുള്ള നിരതദ്രവ്യം, ദർഘാസ് ഫീ എന്നിവ എസ്.ബി.ഐ.-യുടെ ഇന്റർനെറ്റ് ഓൺലൈൻ ബാങ്കിംഗ് വഴിയോ, മറ്റ് ബാങ്കുകൾ വഴിയോ ടെണ്ടറിനോടൊപ്പം ഓൺലൈനായി സമർപ്പിക്കാവുന്നതാണ്.

എല്ലാ ടെണ്ടർ പ്രമാണങ്ങളും www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിൽ കാണിച്ചിരിക്കുന്ന ഓൺലൈൻ കവറുകളിൽ ഓൺലൈനായി മാത്രം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസുകൾ നേരിട്ടോ തപാലിലോ ഓഫീസിൽ സ്വീകരിക്കുന്നതല്ല. താമസിച്ചു സമർപ്പിക്കുന്ന ടെണ്ടറുകൾ നിരുപാധികം നിരസിക്കുന്നതാണ്.

അടങ്കൽ തുക—₹ 15 ലക്ഷം.

നിരതദ്രവ്യം (1%)—₹ 15,000.

ദർഘാസ് ഫീ—₹ 2,300.

വിതരണം ചെയ്യേണ്ടുന്ന കാലാവധി—വർക്ക് ഓർഡർ ലഭിച്ച് 21 ദിവസത്തിനകം.

പണം നൽകുന്ന രീതി—പ്രസ്തുത പ്രവൃത്തി പൂർത്തിയാക്കിയതിനുശേഷം 30 ദിവസത്തിനുള്ളിൽ.

ദർഘാസ് പ്രമാണം വെബ്സൈറ്റിൽ ലഭ്യമാക്കുന്ന തീയതി—2018 ആഗസ്റ്റ് 6.

ദർഘാസ് വെബ്സൈറ്റിൽ സമർപ്പിക്കാവുന്ന അവസാന തീയതിയും സമയവും—2018 സെപ്റ്റംബർ 3 പകൽ 10 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—2018 സെപ്റ്റംബർ 6 പകൽ 11 മണി.

മുല്യനിർണ്ണയം നിർവ്വഹിക്കുന്ന തീയതി—2018 സെപ്റ്റംബർ 7 പകൽ 12 മണി.

ദർഘാസ് തുറക്കുന്ന സ്ഥലം—വനംവകുപ്പ് ആസ്ഥാനം, വഴുതയ്ക്കാട്, തിരുവനന്തപുരം.

മേൽപ്പറഞ്ഞ വാഹനങ്ങളുടെ എണ്ണം ഉദ്ദേശം മാത്രമാണ്. വാഹനങ്ങളുടെ എണ്ണം കൂട്ടുന്നതിനും കുറയ്ക്കുന്നതിനും പ്രസ്തുത ദർഘാസ് റദ്ദ് ചെയ്യുന്നതിനുമുള്ള പൂർണ്ണ അധികാരം ദർഘാസ് ക്ഷണിക്കുന്ന അധികാരിയിൽ നിക്ഷിപ്തമാണ്.

ഓൺലൈൻ ടെണ്ടറിനോടൊപ്പം ₹ 200-ന്റെ കേരള സ്റ്റാമ്പ് പേപ്പറിൽ തയ്യാറാക്കി ഒപ്പിട്ട പ്രിലിമിനറി എഗ്രിമെന്റ് സ്കാൻ ചെയ്ത കോപ്പി ഓൺലൈനായി സമർപ്പിക്കേണ്ടതും അവയുടെ അസ്സൽ ദർഘാസ് തുറന്ന ഉടനെ സമർപ്പിക്കേണ്ടതും അല്ലാത്തപക്ഷം ടി ദർഘാസുകൾ യാതൊരു അറിയിപ്പും കൂടാതെ നിരസിക്കുന്നതാണ്. ഇ-ടെണ്ടറുമായി ബന്ധപ്പെട്ട വിവരങ്ങൾ www.etenders.kerala.gov.in-ൽ നിന്നോ, വെബ്സൈറ്റിൽ പാഞ്ഞിരിക്കുന്ന ഇ-ടെണ്ടർ ഹെൽപ്പ് ഡെസ്കിൽനിന്നോ, ഓഫീസ്

സമയത്ത് ഈ ഓഫീസിൽ നിന്നോ (ഫോൺ 0471-2529213) അറിയാവുന്നതാണ്. ഇ-പെയ്മന്റിന് ആവശ്യമായ വിവരങ്ങൾ (കരാറുകാരൻ ഇടപാടു നടത്തുന്ന കോർ ബാങ്കിംഗ് സൗകര്യമുള്ള ബാങ്ക് അക്കൗണ്ടിന്റെ വിശദ വിവരങ്ങളും ഇ-മെയിൽ അഡ്രസ്സും) ദർശനാനുമതിയോടെ സമർപ്പിക്കേണ്ടതാണ്. ഈ വിവരങ്ങൾ ഉൾപ്പെടുത്താത്ത ദർശനാനുമതികൾ നിരസിക്കപ്പെടുന്നതാണ്.

ദർശനാനുമതിയും മറ്റ് അനുബന്ധങ്ങളും അപ്ലോഡ് ചെയ്യുന്നതിലും മറ്റും ഉണ്ടാകുന്ന അസൗകര്യങ്ങൾക്കും നഷ്ടത്തിനും വനംവകുപ്പ് ഉത്തരവാദി ആയിരിക്കുന്നതല്ല.

[No. 02/2018-19]

No. P3-37328(B)/2018.

3rd August 2018.

The Additional Principal Chief Conservator of Forests (F, B & A), Kerala Forest Department invites competitive online tenders from competent Original Equipment Manufacturers or from their authorised dealers with adequate stock and spares and repair capabilities for the 'Supply of Vehicle Chassis-2 Nos' as per the specifications of this Department. The Vehicle Chassis should conform to the technical standards and specifications attached to this notice. Tender documents and schedules are available in the website: www.etenders.kerala.gov.in. The Earnest Money Deposit (EMD) and tender fee should be submitted through the Internet online banking of SBI or through NEFT for other banks.

All bid/tender documents are to be submitted online only and in the designated Online Cover (s)/envelope (s) in the www.etenders.kerala.gov.in website and tenders submitted manually/through post will not be entertained. Late tenders will not be accepted.

PAC—₹ 15 lakhs.

EMD (1%)—₹ 15,000.

Tender fee—₹ 2,300.

Security Deposit—5% of total contract amount to be furnished as Bank Guarantee of a Scheduled Bank.

Period of supply of Vehicle Chassis—Within 21 days from the receipt of the supply order.

Mode of Payment—Within 30 days from the date of acceptance of the Vehicle Chassis.

Date from which the e-tender will be available in the official website of KFD—From 6th August 2018.

Last date & time of receipt of e-tender—3-9-2018, 10 a. m.

Opening date and time of e-tender—6-9-2018, 11 a. m.

Date of Presentation & Evaluation—7-9-2018, 12 Noon.

Venue of opening of e-tender—Forest Headquarters, Vazhuthacaud, Thiruvananthapuram, Kerala.

The number of items mentioned above is approximate. The KFD will be at liberty to increase or decrease the number to be procured/installed or may decide not to procure at all.

Online tenders/bids are to be accompanied with a preliminary agreement executed on Kerala Stamp Paper worth ₹ 200. Tenders/bids received online without the scanned copies of relevant documents, preliminary agreement, will not be considered and shall be summarily rejected. Any further clarifications regarding this tender can be obtained from NIC/the e-tender Helpdesk number available in the www.etenders.kerala.gov.in website and from the office of the Additional Principal Chief Conservator of Forests (F, B & A) during the office hours (Ph : 0471-2529213). The details regarding e-Payment (Bidder's Bank Account No. where he/she is having core banking facility and email ID) should be submitted along with the tender. Tenders without these details will not be accepted.

The Forest Department will not be responsible for any inconveniences or loss to the Bidder while uploading/downloading the bid.

Technical standards and specifications of the Vehicle Chassis

<i>Sl No.</i>	<i>Details of chassis</i>	<i>Specification</i>
1	Wheel Base	Not less than 3200 mm
2	Length	Not less than 4800 mm
3	G. V. W	Not less than 2750 Kg
4	Pay load	Not less than 1000 Kg
5	Power	Not less than 60 bhp
6	Torque	Not less than 190 Nm
7	Steering	Power assisted steering
8	Fuel tank capacity	Not less than 55 litre
9	Wheel & tyres	Radial
10	Wheel Type	4 X 4 (4WD)
11	Emission Compliance	BSIV

Conditions

I. General

1. Competent Original Equipment Manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the fabrication can participate in the e-tender.
2. The Vehicle chassis should conform to the technical standards and specifications attached to this notice and should be supplied as per the directions of this Department.
3. For obtaining Digital Signature Certificate (DSC) and necessary portal enrolment bidders can visit the website <https://etenders.kerala.gov.in>.
4. All bid/tender documents are to be submitted online only and in the designated Online Cover (s)/envelope (s) in the www.etenders.kerala.gov.in website.
5. The tender fee and EMD shall be received only through online payment SBI/SBI NEFT
6. e-tenders submitted manually/through post will not be entertained.
7. Late e-tenders will not be accepted.
8. Rates should be quoted in Indian Currency including all taxes, transportation charges, TP etc.
9. Pamphlets, Photograph, Drawings, CD etc. should be forwarded/uploaded along with the e-tender.
10. The Vehicle Chassis should be delivered within 21 days from receipt of supply order.

11. 100% payment will be effected against delivery at Thiruvananthapuram.
12. A Warranty of 36 months from the date of acceptance of the item by the Department shall be provided by the supplier.
13. A valid Temporary Registration Certificate (T.P.) shall be produced before the Department at the time of delivery.
14. If the supplier is not in a position to repair the equipment or accessories provided in the vehicle, they shall arrange for total replacement of that particular item, as the case may be upto a period of 3 years from the date of acceptance of the vehicle chassis by the Department at Thiruvananthapuram.
15. The vendor should provide service assistance and supply of spare parts for a period of minimum 5 years after the expiry of warranty period within 30 days from the date of reporting complaint.
16. Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Forest Department or its supervisory levels in the Government will be disqualified.
17. All other charges and expenses related should be borne by the supplier.
18. Bidders will be directed to the payment gateway page of the State Bank of India. There are two options—State Bank of India (SBI) Net banking payment, payment through NEFT from other Banks to the payment gateway of SBI.
19. Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids.
20. If the date fixed for opening happens to be a holiday/unable to open the tender due to technical issues, the tenders will be opened in the next working day, at the same time and place.
21. The tenderer or his representative, shall be physically present at Forest Headquarters on the date prescribed, with necessary documents and presentations on all the technical aspects of the vehicle to be fabricated and accessories for the complete understanding of the evaluation committee and verification.
22. The offer of any firm, which fails to represent in the presentation and evaluation in the prescribed date and time or fails to give complete details of the supply including accessories during presentation, will be rejected.

II. *Penalty*

In case the successful tenderer could not supply the items as per the agreement within the specified delivery period, penalty will be charged @ 1% of the total value of the contract for the initial first month after the allowed supply period and thereafter enhancement @ 2% of the value of the contract for each subsequent month of delay in supply and installation, subject to a maximum of 5%. In case the contract is not completely and satisfactorily performed, the Kerala Forest Department has the right to terminate the contract and to arrange at the risk and cost of the successful tenderer to supply and work from alternate sources at their discretion and to forfeit the security deposit. The cost of making alternative arrangement will also be recovered from the tenderer.

In the case of extension of time the tenderer may request to the Agreement Authority well in advance, if extension is required. Considering the eligibility of the request, if Agreement Authority satisfies about the situation, a fair and reasonable extension of time for completion of the work can be allowed with or without imposing penalty as the authority deems fit.

III. *E-tender Cover System*

The tender has two covers.

1. Technical cover
2. Financial cover
 1. The first cover i.e.: the technical cover shall be uploaded with the following document.
 - (i) The bidder should upload duly signed copies of all tender papers and all the supporting documents prescribed in the tender notice.
 - (ii) Valid PAN and ID proof of the Manufacturer/Supplier.
 - (iii) Valid GST Registration Certificate of the Manufacturer/Supplier.

- (iv) Valid vehicle dealership certificate issued by competent authority (RTO concerned)
 - (v) List of service centres in Kerala and South India.
 - (vi) The Bidder should prepare the specification compliance statement in the prescribed proforma (Format-I) and upload it duly signed. The Specification Compliance Statement should contain all the details in the Departmental technical specifications and the compliance to the same to be properly marked and deviation, if any, shall be marked in the compliance statement.
 - (vii) Scanned copy of the agreement in the prescribed format (Format-II) in Kerala Stamp Paper worth ₹ 200.
 - (viii) Brochures of the product intended to supply.
 - (ix) Work experience certificate, O.E.M. Authorisation Letter and other relevant details.
 - (x) Last 3 years balance sheet, audit report of CAs & turnover.
2. The second cover i.e.: the Financial Bid Cover
- (i) The rate can be quoted in the BOQ.
 - (ii) Rates should be quoted in Indian currency including all taxes, 3rd party insurance, transportation charges, Temporary Registration Certificate (T.P.) etc.
 - (iii) Financial evaluation will be done based on the total amount quoted for the supply of Vehicle chassis.

IV. *Tender Opening and evaluation*

- (a) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.
- (b) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.
- (c) The financial bid belonging to those manufactures/dealers/suppliers who qualified in the technical bid of the equipment as required above by the Kerala Forest and Wildlife Department alone will be considered subject to the conditions in Administrative Sanction or any other directions from the Government.
- (d) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Kerala Forest and Wildlife Department for consideration.
- (e) The originals of Technical specification compliance statement of the product, agreement in Kerala Stamp Paper worth ₹ 200 and Brouchers/Photograph/Diagrams of the fabrication and accessories, OEM Authorisation Letter, if any and other documents shall be produced before the undersigned soon after the Financial Bid opening.
- (f) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site. The decision of the Departmental Purchase Committee (DPC) will be final on the admissibility of the tender and thereafter awarding of the contract.
- (g) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Additional Principal Chief Conservator of Forests (F, B & A), Kerala Forest and Wildlife Department or a committee appointed by him.
- (h) The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender, he/she can send email to apccf-d.for@kerala.gov.in or fax to 0471-2337538.
- (i) Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenderskerala.gov.in>.
- (j) Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

(3)

[നമ്പർ 03/2018-19]

നമ്പർ പി.3/37328(സി)/2018.

2018 ആഗസ്റ്റ് 3.

കേരള വനം വകുപ്പിന്റെ ഉപയോഗത്തിനായി ആറ് റിച്ചാർജ്ജബിൾ ആയ എൽ.ഇ.ഡി. ടോർച്ച് ലൈറ്റുകളും അഞ്ച് ഫയർസൂട്ടുകളും (ഫുൾസെറ്റ്), രണ്ട് ഫസ്റ്റ് എയ്ഡ് കിറ്റും ദർഘാസ് പരസ്യത്തിൽ വിവരിക്കുംപ്രകാരം നൽകുന്നതിലേക്കായി ആവശ്യാനുസരണം പാർട്ടികളും അവയുടെ സ്റ്റോക്കും ഉള്ള പ്രമുഖ മാനുഫാക്ചർ, സപ്ലയർ/ഡീലർമാരിൽനിന്നും അഡീഷണൽ പ്രിൻസിപ്പൽ ചീഫ് കൺസർവേറ്റർ ഓഫ് ഫോറസ്റ്റ് (എഫ്. ബി. & എ.) മത്സര സ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിക്കുന്നു. മേൽ പരാമർശിച്ചവ അനുബന്ധമായി ചേർത്തിട്ടുള്ള പട്ടികയിൽ വിവരിക്കും പ്രകാരം നിലവാരത്തിലും വിവരണത്തിലും ഉള്ളവ ആകേണ്ടതാണ്. ഇതു സംബന്ധിച്ച ദർഘാസ് പ്രമാണങ്ങളും ദർഘാസ് ഷെഡ്യൂളുകളും www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിൽ ലഭ്യമാണ്. ദർഘാസിനോടൊപ്പം സമർപ്പിക്കുന്നതിനുള്ള നിരതദ്രവ്യം, ദർഘാസ് ഫീ എന്നിവ എസ്.ബി.ഐ.-യുടെ ഇന്റർനെറ്റ് ഓൺലൈൻ ബാങ്കിംഗ് വഴിയോ മറ്റ് ബാങ്കുകൾ വഴിയോ ടെണ്ടറിനോടൊപ്പം ഓൺലൈനായി സമർപ്പിക്കാവുന്നതാണ്.

എല്ലാ ടെണ്ടർ പ്രമാണങ്ങളും www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിൽ കാണിച്ചിരിക്കുന്ന ഓൺലൈൻ കവറുകളിൽ ഓൺലൈനായി മാത്രം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസുകൾ നേരിട്ടോ തപാലിലോ ഓഫീസിൽ സ്വീകരിക്കുന്നതല്ല. താമസിച്ചു സമർപ്പിക്കുന്ന ടെണ്ടറുകൾ നിരൂപാധികം നിരസിക്കുന്നതാണ്.

- അടങ്കൽ തുക—₹ 5.50 ലക്ഷം.
- നിരതദ്രവ്യം (1%)—₹ 5,500.
- ദർഘാസ് ഫീ—₹ 900.

വിതരണം ചെയ്യേണ്ടുന്ന കാലാവധി—വർക്ക് ഓർഡർ ലഭിച്ച് 45 ദിവസത്തിനകം പണം നൽകുന്ന രീതി—പ്രസ്തുത സാധനങ്ങൾ സ്വീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ ദർഘാസ് പ്രമാണം വെബ്സൈറ്റിൽ ലഭ്യമാക്കുന്ന തീയതി—6-8-2018.

- ദർഘാസ് വെബ്സൈറ്റിൽ സമർപ്പിക്കാവുന്ന അവസാന തീയതിയും സമയവും—3-9-2018, 10 മണി
- ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—6-9-2018, 11 മണി
- മുല്യനിർണ്ണയം നിർവ്വഹിക്കുന്ന തീയതി—7-9-2018, 11.30 മണി
- ദർഘാസ് തുറക്കുന്ന സ്ഥലം—വനംവകുപ്പ് ആസ്ഥാനം, വഴുതയ്ക്കാട്, തിരുവനന്തപുരം.

മേൽപ്പറഞ്ഞ എണ്ണങ്ങൾ ഉദ്ദേശം മാത്രമാണ്. ഇവയുടെ എണ്ണം കൂട്ടുന്നതിനും കുറയ്ക്കുന്നതിനും പ്രസ്തുത ദർഘാസ് റദ്ദ് ചെയ്യുന്നതിനുമുള്ള പൂർണ്ണ അധികാരം ദർഘാസ് ക്ഷണിക്കുന്ന അധികാരിയിൽ നിക്ഷിപ്തമാണ്.

ഓൺലൈൻ ടെണ്ടറിനോടൊപ്പം ₹ 200-ന്റെ കേരള സ്റ്റാമ്പ് പേപ്പറിൽ തയ്യാറാക്കി ഒപ്പിട്ട പ്രിലിമിനറി എഗ്രിമെന്റ് സ്കാൻ ചെയ്ത കോപ്പി ഓൺലൈനായി സമർപ്പിക്കേണ്ടതും അവയുടെ അസ്സൽ ദർഘാസ് തുറക്കുന്നതിന് മുൻ സമർപ്പിക്കേണ്ടതും, അല്ലാത്തപക്ഷം ടി ദർഘാസുകൾ യാതൊരു അറിയിപ്പും കൂടാതെ നിരസിക്കുന്നതുമാണ്. ഇ-ടെണ്ടറുമായി ബന്ധപ്പെട്ട വിവരങ്ങൾ www.etenders.kerala.gov.in-യിൽ നിന്നോ വെബ്സൈറ്റിൽ പറഞ്ഞിരിക്കുന്ന ഇ-ടെണ്ടർ ഹെൽപ്പ് ഡെസ്കിൽ നിന്നോ ഓഫീസ് സമയത്ത് ഈ ഓഫീസിൽ നിന്നോ (ഫോൺ 0471-2529213) അറിയാവുന്നതാണ്. ഇ-പേയ്മെന്റിന് ആവശ്യമായ വിവരങ്ങൾ (കരാറുകാരൻ ഇടപാടു നടത്തുന്ന കോർ ബാങ്കിംഗ് സൗകര്യമുള്ള ബാങ്ക് അക്കൗണ്ടിന്റെ വിശദ വിവരങ്ങളും ഇ-മെയിൽ അഡ്രസ്സും) ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഈ വിവരങ്ങൾ ഉൾപ്പെടുത്താത്ത ദർഘാസുകൾ നിരസിക്കപ്പെടുന്നതാണ്.

ദർഘാസുകളും മറ്റ് അനുബന്ധങ്ങളും അപ്ലോഡ് ചെയ്യുന്നതിലും മറ്റും ഉണ്ടാകുന്ന അസൗകര്യങ്ങൾക്കും നഷ്ടത്തിനും വനംവകുപ്പ് ഉത്തരവാദി ആയിരിക്കുന്നതല്ല.

[No. 03/2018-19]

No. P3-37328(C)/2018.

3rd August 2018.

The Additional Principal Chief Conservator of Forests (F, B & A), Kerala Forest Department invites competitive online tenders from competent Original Equipment Manufacturers or from their authorised dealers/suppliers with adequate stock and spares and repair capabilities for the ‘Supply of LED Torch (Rechargeable) (6 Nos.), Fire Suit (full set) (5 Nos.) and

First Aid Kit (2 Nos.) as per the specifications of this Department. The materials should conform to the technical standards and specifications attached to this notice. Tender documents and schedules are available in the website: www.etenders.kerala.gov.in. The Earnest Money Deposit (EMD) and tender fee should be submitted through the Internet online banking of SBI or through NEFT for other banks.

All bid/tender documents are to be submitted online only and in the designated online cover (s)/envelope(s) in the www.etenders.kerala.gov.in website and tenders submitted manually/through post will not be entertained. Late tenders will not be accepted.

PAC—₹ 5.50 lakhs.

EMD (1 %)—₹ 5,500.

Tender fee—₹ 900.

Security Deposit—5% of total contract amount to be furnished as bank guarantee of a scheduled bank.

Period of supply—Within 45 days from the receipt of the supply order.

Mode of Payment—Within 30 days from the date of acceptance of materials.

Date from which the e-tender will be available in the official website of KFD—From 6th August 2018.

Last date & time of receipt of e-tender—3-9-2018, 10 a.m.

Opening of e-tender—6-9-2018, 11 a.m.

Date of Presentation & Evaluation—7-9-2018, 11.30 a.m.

Venue of opening of e-tender—Forest Headquarters, Vazhuthacaud, Thiruvananthapuram, Kerala.

The number of items mentioned above is approximate. The KFD will be at liberty to increase or decrease the number to be procured/installed or may decide not to procure at all.

Online tenders/bids are to be accompanied with a preliminary agreement executed on Kerala Stamp Paper worth ₹ 200. Tenders/bids received online without the scanned copies of relevant documents, preliminary agreement, will not be considered and shall be summarily rejected. Any further clarifications regarding this tender can be obtained from NIC/the e-tender Helpdesk number available in the www.etenders.kerala.gov.in website and from the office of the Additional Principal Chief Conservator of Forests (F, B & A) during the office hours (Ph : 0471-2529213). The details regarding e-Payment (Bidder's Bank Account No. where he/she is having core banking facility and email id) should be submitted along with the tender. Tenders without these details will not be accepted.

The Forest Department will not be responsible for any inconveniences or loss to the Bidder while uploading/downloading the bid.

TECHNICAL STANDARDS AND SPECIFICATIONS

I. *Specification of LED Torch (Rechargeable) (6 Nos.)*

Bulb— 3W

Range—above 1500 Mtr.

Battery—Ni-Cad—not less than 7000 mAh

Body—Aircraft aluminium alloy

II. *Specification of Fire Fighting Suit (5 Nos.)*

Each fire fighter suit should consist of one fire fighter jacket, one pants, One fire fighter hood, one pair of fire fighter boots and one pair fire fighter gloves.

Standards

EN 469—2005 level-2 or latest version for fire proximity suits,

EN 659—2008 or latest version for protective gloves,

EN 13911—2004 or latest version for hoods,

EN 15090—2012 type 2 or latest version for Fireman Boot

EN 443—2008 or latest version for Helmet with visor

Jacket

- Three Layered Fire Fighter Suit should be made of inherently flame retardant material
- Colour : Blue
- Fire fighter Jacket should be provided with FR Zipper and FR Velcro (Hook & Loop)
- The Zipper should be Concealed by a flap of the outer shell with Velcro provision for extra protection
- Under the armpits special features should be provided for easy movement of Arms
- At the wrist FR Knitted material should be provided for firm fit and to ensure that heat is not transmitted through the wrists
- Reflective stripes.

Should be in line with visibility regulations as per Annex B of EN 469. 2" FR Reflective stripes (Red -Silver-Red) around the torso, sleeves, Additional vertical reflective stripes on the front side and slightly v-shaped stripes on the back side of the jacket. Silver-coloured reflective stripes on the chest

- Elbows should be ergonomically shaped with reinforcements made of flame-retardant, silicon-carbon coated Para-aramid fabric
- Two pockets with flaps at the bottom half on both sides and a pocket on the inside of the jacket with zipper for closure and safe keeping of important documents
- The entire Jacket should be stitched with FR Threads
- Name patch with FR Velcro on the right chest
- The word 'KERALA FOREST' in reflective red colour to be provided on the backside of jacket
- The Jacket should be CE Certified meeting the requirements of EN 469:2005-02, The test report for the compliance should be attached with the product
- It should also pass through Ralph Manikin Testing as per ISO 13506:2008. Necessary Test Report to be enclosed
- Article 11B Certificate for the Jacket showing name of the Manufacturer and complete address of the place of production certifying PPE Category III Compliance is Mandatory

Pants

- Fire Fighter Pant should be provided by two FR Zippers on the sides for easy wear and removal with comfort since speed is essential to the fire fighter while wearing or removing

- Colour : Blue
- The FR Velcro should ensure that the zippers are concealed with flaps and held in place at the waist
- FR Elastic should be provided at the waist for firm fit
- Two side pockets should be provided for storing any important accessories
- An additional layer of outer shell FR and Antistatic Fabric at the knee portion for additional reinforcement to enhance the life of the garment during kneeling or any such rigorous fire and rescue operation should be provided
- A pocket at the side thigh portion should be provided for holding a fire axe or any other tools
- Reflective stripes should be there (Red -Silver-Red) around pant legs, silver-coloured reflective stripes vertically on the pants legs
- Knees should be Ergonomically shaped, with reinforcements and sewn-in knee pads made of water repellent cellulose rubber
- The pant should be CE certified meeting the requirements of EN 469 :2005-02, The test report for the compliance should be attached with the product
- It should also pass through Ralph Manikin Testing as per ISO 13506: 2008. Necessary Test Report to be enclosed
- Article 11B Certificate for the Pant, showing name of the Manufacturer and complete address of the place of production certifying PPE Category III Compliance is Mandatory
- Material combination of the jacket & the pant should be as follows:

OUTER SHELL	Nomex III A, aramide fabric (a blend of aramide, para aramide) and shall be antistatic.
MOISTURE BARRIER	PU/PTFE Membrane, inherently flame retardant fabric on basofil/Inherent Non Woven Fabric.
THERMAL LINER	FR felt quilted to FR Face cloth.

Helmet with Visor

1. Helmet with visor should be Certified to EN 443: 2008 or NEPA 1971: 2007 standards or higher.
2. Helmet should be Red/Yellow-green/White/Orange in colour.
3. Helmet should be made of Composite Fibre Glass capable of providing full protection even against shorter flash over flame temperature exposures of up to minimum 1000°C. (Test Certificate for the same should be provided).
4. Helmet with visor should have a modular design whereby the head is completely protected against flames.
5. Visor provided should be capable of withstanding extreme heat, impact.
6. Visor should be retractable type and should go inside the helmet shell when retracted.
7. The design of the Helmet should facilitate the passage of air inside the helmet.
8. The helmet should have provision for fixing 2 attachments together (Torches, Communication System etc.)
9. The helmet should have a Neck Guard made of Flame Retardant Materials.
10. The helmet should have a possibility of wearing goggles or Breathing Mask with the visor pulled down.
11. Weight of the helmet with visor should be 1.5kg. (Approx.)

12. Interior shock absorption feature should be available for fitting various head size circumference (52-66) cm of fireman.
13. The helmet shall be provided with a detachable light on the front to facilitate the wearer with enough light to work in darkness. The light shall have minimum luminescence of 100 lumen, shall be intrinsically safe and shall have IP 67 rating. The light shall have minimum 5 hours runtime at low beam and Minimum 1 hour runtime at High beam. The light shall be provided with rechargeable Lithium Batteries. Charger shall be supplied along with each helmet.
14. Sample should be produced before the Technical committee for technical evaluation as and when asked.
15. A warranty of 12 months shall be provided by the supplier.

Fire Fighter Boot

Colour	Yellow
Size range	38 to 48
Material	Rubber compounds containing fire extinguishing additives, mixed FR cotton fabric lining giving increased abrasion resistance, sock lining increasing antistatic properties.
Outsole	With Steel anti-perforation insert, resistant to oil, fuels, acids and temperature to 250 Degrees C and antistatic construction.
Insole	With anatomic replaceable innersole washable in water, absorbing treads energy in heel.
Weight	2 to 2.5 kg per pair.

- The boot should be CE Certified meeting the requirements of EN 15090 type 2, The test report for the compliance should be attached with the product.
- It should also pass through Ralph Manikin Testing as per ISO 13506: 2008. Necessary Test Report to be enclosed.
- Article 11B Certificate, showing name of the Manufacturer and complete Address of the place of production Certifying PPE Category III Compliance is Mandatory.

Gloves

Outer Shell	Heat Resistant FR Leather
Second layer	Aramid Knit Fabric
Lining	Membrane
Thermal final Layer	FR Fleece fabric
Retro reflective Trim on Back side	3M

Design

Fire fighter gloves should be of Five finger type made from heat resistant FR Leather having the thermal lining of aramid knit fabric and Water proof membrane lining and final layer of FR Face cloth lining. The Fire Fighter Gloves should have FR Knitted rib at the wrist portion to have the better grip. Fire fighter gloves should CE marked Certified to EN 659 Standard and, The test report for the compliance should be attached with the product. The gloves should provided with retro reflective trim on back side to have the better visibility. Article 11A or 11B Certificate for the Gloves Certifying PPE Category III Compliance is Mandatory.

Fire Fighter Anti-Flash Hood

The hood shall be made from inherently flame retardant knitted fabric. The hood shall protect the Fire Man from any flash of heat. The hood should be EN approved as per EN 13911 and CE marked. Article 11B Certificate for the hood showing the place of manufacture.

General

- All the above mentioned items shall be supplied in sturdy carry case along with the CE Certificate for above mentioned standards.
- Authorisation from the Fibre supplier to the manufacturer of Fire Suit (Jacket & Pant) along with TLA (Trade Licence Agreement) between the Fibre Supplier and Manufacturer of Fire Suit (Jacket & Pant) to sell the product in India is mandatory. Authorisation must be enclosed along with the offer.
- Authorisation from the Manufacturer of Fireman Boot to the bidder against the tender is mandatory.
- Authorisation from the Manufacturer of Fireman Gloves & Hood to the bidder against the tender is mandatory.
- Authorisation letter should be uploaded along with Technical Bid.
- Make, Brand and Model No. shall be mentioned and catalogue to be uploaded.
- Article 11B Certificate for the Fire Suit (Jacket & Pant), Hood and Gloves should mandatory.
- The Fire Suit should be tested for Heat and Flame Protection as per Manikin Test Standard ISO 13506. This standard will predict Burn injury giving rise to pain arising out of 1st, 2nd and 3rd Degree Burn.

III. *Technical Specification of Medical First Responder/ Basic Life Saving Kit (First Aid Kit) (2 Nos.)*

<i>Sl. No.</i>	<i>Items</i>	<i>Nos.</i>
(1)	(2)	(3)
1	MFR Bag	1
2	Soft Stretcher	1
3	Examination Gloves Pair	10
4	Led Torch Light with Battery	1
5	Face Mask 10 Pcs	1
6	Digital Thermometer	1
7	Normal Saline 100ml	1
8	Kindney Tray Plastic	1
9	Syringes 10ml	2
10	Syringes 5ml	2
11	Syringes 2ml	2
12	Hand Sanitizer 50ml	2
13	Measuring Cup 50ml	1
14	Adhesive Plasters	25
15	Cotton Wool 50gms	1

(1)	(2)	(3)
16	Sterile Wound Dressing 3 Sizes	3
17	Paracetamol 500MG, 10'S	2
18	Antiseptic Cream 10gms	3
19	Sterile Gauze Swabs Pack of 10's	1
20	Instant Cold Compress	3

Conditions

I. General

1. Competent manufacturers or their authorised dealers/suppliers with adequate stock and spares and repair capabilities for the supply can participate in the e-tender.
2. The materials should conform to the technical standards and specifications attached to this notice and should be supplied as per the directions of this Department.
3. Any firm whose Proprietor, Partner or Director is involved in a Vigilance Case has been charge sheeted and pending trial at court in connection with fabrication/supply of similar product made earlier to this department/Kerala Government are not eligible to participate and shall be barred from participating in this e-tender.
4. The tenderers should produce latest solvency certificate of ₹ 1 Lakh or more.
5. The bidder should have supplied at least 10 Nos. during the last 3 years. The copies of supply order for supplies placed by States, Union Territories, and Public Sector Undertakings during the Calendar Year 2015, 16 & 17 should be produced in support of previous experience.
6. For obtaining Digital Signature Certificate (DSC) and necessary portal enrolment bidders can visit the website <https://etenders.kerala.gov.in>.
7. All bid / tender documents are to be submitted online only and in the designated Online Cover(s)/envelope(s) in the www.etenders.kerala.gov.in website.
8. The tender fee and EMD shall be received only through online payment SBI/SBI NEFT.
9. e-tenders submitted manually/through post will not be entertained.
10. Late e-tenders will not be accepted.
11. Rates should be quoted in Indian currency including all taxes and transportation charges.
12. Pamphlets, Photograph, Drawings, CD etc. should be forwarded/uploaded along with the e-tender.
13. The materials should be delivered within 45 days from receipt of supply order.
14. 100% payment will be effected against delivery at Thiruvananthapuram and acceptance by an acceptance committee.
15. A Warranty of 12 months for Fire Suit & First Aid Kit and 36 months for the LED Torch from the date of acceptance of the item by the Department shall be provided by the supplier.
16. If the supplier is not in a position to repair the equipment or accessories provided, they shall arrange for total replacement of that particular item, as the case may be up to a period of 3 year from the date of acceptance of the materials by the department at Thiruvananthapuram.
17. The vendor shall be responsible for the maintenance of the materials for any defects or damages due to bad workmanship or of any inferior quality material, accessories, apparatuses etc.

18. Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Forest Department or its supervisory levels in the Government will be disqualified.
19. All other charges and expenses related should be borne by the supplier.
20. Bidders will be directed to the payment gateway page of the State Bank of India. There are two options – State Bank of India (SBI) Net banking payment, payment through NEFT from other banks to the payment gateway of SBI.
21. Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids.
22. If the date fixed for opening happens to be a holiday/unable to open the tender due to technical issues, the tenders will be opened in the next working day, at the same time and place.

II. *Penalty*

In case the successful tenderer could not supply the items as per the agreement within the specified delivery period, penalty will be charged @ 1% of the total value of the contract for the initial first month after the allowed supply period and thereafter enhancement @ 2% of the value of the contract for each subsequent month of delay in supply and installation, subject to a maximum of 5%. In case the contract is not completely and satisfactorily performed, the Kerala Forest Department has the right to terminate the contract and to arrange at the risk and cost of the successful tenderer to supply and work from alternate sources at their discretion and to forfeit the security deposit. The cost of making alternative arrangement will also be recovered from the tenderer.

In the case of extension of time the tenderer may request to the Agreement Authority well in advance, if extension is required. Considering the eligibility of the request, if Agreement Authority satisfies about the situation, a fair and reasonable extension of time for completion of the work can be allowed with or without imposing penalty as the authority deems fit.

III. *E-tender Cover System*

The tender has two covers.

1. Technical cover &
 2. Financial cover
1. The first cover i.e., the technical cover shall be uploaded with the following document.
 - (i) The bidder should upload duly signed copies of all tender papers and all the supporting documents prescribed in the e-tender notice.
 - (ii) Valid PAN and ID proof of the Manufacturer/Dealer/Supplier.
 - (iii) Valid GST Registration Certificate of the Manufacturer/Dealer/Supplier.
 - (iv) The Bidder should prepare the specification compliance statement in the prescribed proforma (Format-I) and upload it duly signed. The Specification Compliance Statement should contain all the details in the Departmental technical specifications and the compliance to the same to be properly marked and deviation, if any, shall be marked in the compliance statement.
 - (v) Scanned copy of the agreement in the prescribed format (Format-II) in Kerala Stamp paper worth ₹ 200.
 - (vi) Brochures of the product intended to supply.
 - (vii) Work experience certificate, O.E.M Authorisation Letter and other relevant details.

(viii) Scanned copies of the declaration (Format – III) by the bidder on Kerala Stamp Paper worth ₹ 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this Department.

2. The second cover i.e., the Financial Bid cover

- (i) The rate can be quoted in the BOQ.
- (ii) Rates should be quoted in Indian currency including all taxes, transportation charges etc.
- (iii) Financial evaluation will be done based on the total amount quoted for the entire items.

IV. *Tender Opening and evaluation*

- (a) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipments submitted with the e-tender.
- (b) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.
- (c) The financial bid belonging to those manufactures/dealers/suppliers who qualified in the technical bid of the equipment as required above by the Kerala Forest and Wildlife Department alone will be considered subject to the conditions in Administrative Sanction or any other directions from the Government.
- (d) On finalization of technical evaluation, the second cover i.e., the financial bid of the concerned competent firm will be evaluated by the Kerala Forest and Wildlife Department for consideration.
- (e) The originals of Technical specification compliance statement of the product, agreement in Kerala Stamp Paper worth ₹ 200, the declaration on Kerala Stamp Paper worth ₹ 200 and Brouchers/Photograph/Diagrams of the fabrication and accessories, OEM Authorisation Letter, if any, and other documents shall be produced before the undersigned soon after the Financial Bid opening.
- (f) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site. The decision of the Departmental Purchase Committee (DPC) will be final on the admissibility of the tender and thereafter awarding of the contract.
- (g) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Additional Principal Chief Conservator of Forests (F, B & A), Kerala Forest and Wildlife Department or a committee appointed by him.
- (h) The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender, he/she can send email to apccf-d.for@kerala.gov.in or fax to 0471-2337538.
- (i) Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>.
- (j) Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

Forest Headquarters,
Vazhuthacaud,
Thiruvananthapuram.

(Sd.)
*Additional Principal Chief Conservator
of Forests (F, B & A)*
(For and on behalf of the Governor of Kerala).

ദർഘാസ് പരസ്യം

No. KNC5-2526/2018.

26th July 2018.

നമ്പർ കെ. എൻ. സി. 5-2526/2018. 2018 ജൂലൈ 26.

കേരള ഗവർണ്ണർക്കുവേണ്ടി കോന്നി ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസർ താഴെ ചേർത്തിരിക്കുന്ന പ്രവൃത്തിയ്ക്ക് നിർദ്ദിഷ്ട യോഗ്യതയുള്ള അംഗീകൃത കരാറുകാരിൽ നിന്നും മത്സരാടിസ്ഥാനത്തിലുള്ള മുദ്രവച്ചതും പ്രവൃത്തിയുടെ പേര് പുറത്ത് ആലേഖനം ചെയ്തിട്ടുള്ളതുമായ കവറുകളിൽ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ടെണ്ടർ നമ്പരും ജോലിയുടെ വിവരവും അടങ്കൽ തുകയും—KNC 5-2526/18—കോന്നി എലിഫന്റ് ക്യാമ്പിലെ ആനകൾക്കുള്ള ആഹാര സാധനങ്ങൾ എഗ്രിമെന്റ് തീയതി മുതൽ 8 മാസത്തേക്ക് സപ്ലൈ ചെയ്യുന്നതിന്— 48,576.

നിരതദ്രവ്യം— 1,250.

ടെണ്ടർ ഫോറത്തിന്റെ വില— 300 + 12% ജി. എസ്. റി.

പൂർത്തീകരണത്തിനുള്ള കാലാവധി—എഗ്രിമെന്റ് തീയതി മുതൽ 8 മാസം.

ദർഘാസ് നടക്കുന്ന സ്ഥലം—ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസ്, കോന്നി.

കരാറുകാരുടെ തരംതിരിവ്—‘ഡി’ ക്ലാസ്.

ദർഘാസ് ഫോറങ്ങളും ജോലി സംബന്ധിച്ച വിവരങ്ങളും ദർഘാസ് ഫോറത്തിന്റെ വിലയും വിൽപ്പന നികുതിയുംകൂടി പണമായോ, മണി ഓർഡർ ആയോ അടയ്ക്കുന്നവർക്ക് ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയായ 10-9-2018 ഉച്ചയ്ക്ക് 1 മണിവരെ ഈ ആഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. പുരിപ്പിച്ച ദർഘാസുകൾ 10-9-2018 ഉച്ച കഴിഞ്ഞ് 3 മണിവരെ ഈ ആഫീസിൽ സ്വീകരിക്കുന്നതാണ്. പുരിപ്പിച്ച ദർഘാസുകൾ രജിസ്റ്റേർഡ് തപാൽ മുഖേന നിശ്ചിത സമയത്തിനുള്ളിൽ ലഭിക്കുകയാണെങ്കിൽ ആയതും സ്വീകരിക്കുന്നതായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വില മടക്കി നൽകുന്നതല്ല.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയായ 10-9-2018 വൈകിട്ട് 3.30-ന് ഹാജരുള്ള കരാറുകാരുടെ സാന്നിധ്യത്തിൽ താഴെ ഒപ്പിട്ടിട്ടുള്ള അധികാരിയോ ടിയാൻ അധികാരപ്പെടുത്തുന്ന ഉദ്യോഗസ്ഥനോ ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും. ദർഘാസ് ഫോറങ്ങൾക്കൊപ്പം നിരതദ്രവ്യത്തിനുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റ്/ഫിക്സഡ് ഡെപ്പോസിറ്റ് രസീത് (കോന്നിയിലുള്ള ഏതെങ്കിലും ദേശസാൽകൃത ബാങ്കിൽ മാറാവുന്നവിധത്തിലുള്ളതും താഴെ ഒപ്പിട്ടിരിക്കുന്ന അധികാരിയുടെ പേരിലുള്ളതും) ഉണ്ടായിരിക്കേണ്ടതാണ്. അപൂർണ്ണമായ ദർഘാസുകൾ യാതൊരു അറിയിപ്പും കൂടാതെ നിരസിക്കുന്നതായിരിക്കും. ഈ ദർഘാസിൽ ഉൾപ്പെടുത്തിയിട്ടുള്ള സപ്ലൈ ഏതു സമയത്തും കാരണം കൂടാതെ ഒഴിവാക്കുന്നതിനുള്ള പൂർണ്ണ അധികാരവും താഴെ ഒപ്പിട്ടിരിക്കുന്ന അധികാരിയുടെ അറിയിപ്പോടെയാണ്. അതാത് കാലഘട്ടത്തിലുള്ള ജി. എസ്. റി. നിരക്കുകൾ ഈ ദർഘാസുകൾക്കും ബാധകമായിരിക്കുന്നതാണ്. ദർഘാസുകൾ തുറക്കുന്ന ദിവസം ഏതെങ്കിലും കാരണവശാൽ പൊതു അവധിയായി വന്നാൽ തൊട്ടടുത്ത പ്രവൃത്തി ദിവസം നിശ്ചിത സമയത്ത് ദർഘാസ് തുറക്കുന്നതായിരിക്കും. ഏതെങ്കിലും കാരണവശാൽ 10-9-2018-ൽ ദർഘാസുകൾ നടക്കാതിരുന്നാൽ മേൽ ജോലികളുടെ ദർഘാസുകൾ 12-9-2018-ാം തീയതി വൈകിട്ട് 3.30-ന് നടത്തുന്നതായിരിക്കും.

Sealed competitive tenders are invited by the undersigned for and on behalf of the Governor of Kerala from registered eligible contractors for the following supply.

Tender No. Name of work and PAC—KNC5-2526/18— Supply of best quality food materials available in the market for 8 months from the date of execution of agreement for Departmental Elephants at Elephant Camp, Konni— 48,576.

EMD— 1,250.

Cost of tender form— 300 + 12% G. S. T.

Period for completion—8 months from the date of execution of agreement.

Tender forms and other conditions can be obtained from the office of the undersigned on application in writing and on payment of the cost of tender form either in cash or by money order (Not refundable) up to 1 p.m. on 10-9-2018. The filled up and sealed tenders will be received at the office of the undersigned up to 3 p. m. on 10-9-2018 and will be opened by the undersigned or an officer authorized by him, on the same day at 3.30 p. m. in the presence of tenderers. Tender can be submitted to the undersigned by registered post also.

The tender forms are not transferable. The Earnest Money Deposit (EMD) noted above should be paid along with the tenders by DD/FDR (Cheque will not be acceptable) pledged in favour of the undersigned payable at any Nationalized Bank at Konni. Incomplete tenders or tenders without EMD are liable to be rejected without any notice. All rights reserved with the undersigned to cancel the supply mentioned in the notification at any time without any reason. The undersigned reserves all right to reject any tender without assigning any reasons thereof, all other conditions prevailing in the Kerala Forest Department and Store Purchase Department are also applicable to this tender. If tender does not takes place on 10-9-2018 due to any reason it will be conducted on 12-9-2018 at 3.30 p.m.

Office of the Divisional Forest Officer, Konni.

(Sd.) Divisional Forest Officer.

ദർഘാസ് പരസ്യം

നമ്പർ എ-101/2018.

2018 ആഗസ്റ്റ് 4.

കേരള വനം-വന്യജീവി വകുപ്പിൽ സർക്കാർ ഉത്തരവ് (എം. എസ്.) നമ്പർ 26/2017 വനം തീയതി 20-5-2017 പ്രകാരം രജിസ്റ്റർ ചെയ്തിട്ടുള്ള നിലവിൽ യോഗ്യരായ ‘എ, ബി, സി’ ക്ലാസ്സ് കരാറുകാരിൽ നിന്നും താഴെ പട്ടിക 1-ൽ വിവരിക്കുന്ന പ്രവൃത്തികൾ ചെയ്യുന്നതിന് പ്രത്യേകം മുദ്രവച്ച കവറുകളിൽ ദർഘാസ് ക്ഷണിക്കുന്നു. സാമൂഹ്യ വനവൽക്കരണ വിഭാഗം, കാസറഗോഡ് ഡിവിഷൻ പരിധിയിലുള്ള കാസറഗോഡ്, ഹോസ്ദുർഗ് സാമൂഹ്യ വനവൽക്കരണം റെയിഞ്ചുകളിലെ

നഴ്സറികളിൽ 2018-19 & 2019-20 വർഷത്തേക്ക് വലിയ കൂടതൈകൾ ഉൽപ്പാദിപ്പിച്ച് വിതരണം ചെയ്യുന്നതിന് താൽപര്യമുള്ള യോഗ്യരായ രജിസ്റ്റേർഡ് കരാറുകാരിൽ നിന്നും താഴെ പട്ടികയിൽ വിവരിക്കുന്ന തരത്തിൽ മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

പട്ടിക		
ക്രമ നമ്പർ	ദർഘാസ് നമ്പരും പ്രവർത്തിയുടെ പേരും ഉദ്ദേശ അടങ്കൽ തുകയും	നിരതദ്രവ്യം
1	22/2018-19—കാസറഗോഡ് സാമൂഹ്യ വന വൽക്കരണം റെയിഞ്ചിലെ കോട്ടൂർ എന്ന സ്ഥലത്ത് 2250 റോസ്വുഡ് വലിയ കൂടതൈ നഴ്സറി എടുക്കൽ— 1,03,000	2,575
2	23/2018-19—ഹോസ്ദുർഗ് സാമൂഹ്യ വന വൽക്കരണം റെയിഞ്ചിലെ ചേറ്റുകുണ്ട് എന്ന സ്ഥലത്ത് 2250 റോസ്വുഡ് വലിയ കൂടതൈ നഴ്സറി എടുക്കൽ— 1,03,000	2,575

അടിസ്ഥാന നിരക്ക്—ക്രമനമ്പർ 1-നും 2-നും 45.77
 ദർഘാസ് ഫോറത്തിന്റെ വില— ക്രമനമ്പർ 1-നും 2-നും 525 + ജി. എസ്. റ്റി.

ശീർഷകം—2406-01-800-55-00-01-Extention Forestry (P)

ദർഘാസ് പ്രകാരം രേഖപ്പെടുത്തിയിട്ടുള്ള അളവുകളിൽ ആവശ്യാനുസരണം വ്യത്യാസം ഉണ്ടാകാവുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ 29-8-2018-ന് പകൽ 1 മണിവരെ കാസറഗോഡ് സോഷ്യൽ ഫോറസ് ഡിവിഷൻ അസിസ്റ്റന്റ് ഫോറസ്റ്റ് കൺസർവേറ്ററുടെ ആഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

പൂരിപ്പിച്ച ദർഘാസ് ഫോറങ്ങൾ അന്നേദിവസം പകൽ 3 മണിവരെ സ്വീകരിക്കുന്നതും, ടെണ്ടർ ഭാഗം-1, 3.30 മണിക്ക് സ്ഥലത്ത് ഹാജരുള്ള ദർഘാസുകാരുടെ കൂടി സാന്നിധ്യത്തിൽ തുറന്ന് പരിശോധിക്കുന്നതും യോഗ്യതയുള്ളവരുടെ മാത്രം ടെണ്ടർ ഭാഗം-2 അപ്പോൾ നിശ്ചയിക്കുന്ന സമയത്ത് തുറക്കുന്നതുമാണ്.

പ്രസ്തുത ദിവസം പൊതു ഒഴിവ് ദിവസമായി പ്രഖ്യാപിക്കുന്നപക്ഷം അടുത്ത പ്രവൃത്തി ദിവസം നിശ്ചിത സമയത്തും സ്ഥലത്തും ദർഘാസ് ഫോറങ്ങൾ യഥാക്രമം ലഭ്യമാക്കുന്നതും സ്വീകരിക്കുന്നതും തുറന്ന് പരിശോധിക്കുന്നതുമാണ്. പ്രസ്തുത ദിവസം ദർഘാസ് നടന്നില്ലെങ്കിൽ ടി സ്ഥലത്തും സമയത്തും 30-8-2018 അല്ലെങ്കിൽ 31-8-2018 തീയതിയിൽ പുനർ ദർഘാസ് നടത്തുന്നതായിരിക്കും.

വ്യവസ്ഥകൾ

1. വനംവകുപ്പ് ബന്ധപ്പെട്ട സ്ഥലങ്ങളിൽ മദർബെസ്സിൽ മുളപ്പിച്ച് മതിയായ വളർച്ചയിൽ നിൽക്കുന്ന വൃക്ഷതൈകൾ 20 x 32 സെ. മീ. 50 മൈക്രോൺ ഗേജ് ഉള്ള പോളിത്തീൻ കവറിൽ 3:1:1 എന്ന അനുപാതത്തിൽ മണ്ണ്, മണൽ, ചാണകം എന്നിവ നിറച്ച് തൈകൾ കൂടകളിൽ നട്ട് പരിപാലിച്ച് ജൂൺ മാസം 1-ാം തീയതി മുതൽ വിതരണം ചെയ്യാൻ പാകത്തിൽ ലഭ്യമാക്കേണ്ടതാണ്.
2. ബാസ്കറ്റ് ബെസ്സിനനുയോജ്യമായ സ്ഥലവും, നനയ്ക്കുന്നതിനുള്ള സംവിധാനങ്ങളും, മറ്റ് പരിപാലനത്തിനുള്ള ക്രമീകരണങ്ങളും ദർഘാസുകാരന്റെ ഉത്തരവാദിത്വത്തിൽ വനംവകുപ്പുദ്യോഗസ്ഥരുടെ അനുമതിയോടെ നിർവ്വഹിക്കേണ്ടതാണ്.

3. തൈ വിതരണം 2019 ജൂൺ 1 മുതൽ ജൂലൈ 31 വരെ ആകയാൽ ജൂലൈ 31 വരെ തൈകളുടെ സംരക്ഷണം ദർഘാസുകാരൻ ഉറപ്പ് വരുത്തേണ്ടതാണ്.
4. ജി. ഒ. (എം. എസ്.) നമ്പർ 26/17/F&WLD തീയതി 20-5-2017-ൽ ഉൾക്കൊള്ളിച്ചിട്ടുള്ള എല്ലാ വ്യവസ്ഥകളും ഈ ദർഘാസിനും ബാധകമാണ്.
5. ടെണ്ടർ സമർപ്പിക്കുന്നതിനു മുമ്പായി ദർഘാസുകാരൻ തൈകൾ ഉൽപ്പാദിപ്പിക്കുന്ന സ്ഥലം നേരിട്ട് പരിശോധിച്ച് അനുയോജ്യമായ നിരക്ക് രേഖപ്പെടുത്തേണ്ടതാണ്. പിന്നീട് ഏതെങ്കിലും കാരണത്താൽ നിരക്ക് ഉയർത്തുന്നത് അനുവദനീയമല്ല.
6. നിരതദ്രവ്യം ഒപ്പിട്ടിരിക്കുന്ന ഉദ്യോഗസ്ഥന്റെ പേരിൽ പ്ലഡ്ജ് ചെയ്ത ഫിക്സഡ്/ സെക്യൂരിറ്റി ഡെപ്പോസിറ്റായോ ദർഘാസിനൊപ്പം ഹാജരാക്കേണ്ടതാണ്.
7. എസ്. എസ്. ഐ. യൂണിറ്റുകൾ നിരതദ്രവ്യം നൽകേണ്ടതില്ല. അത്തരം സ്ഥാപനങ്ങൾ അതാത് ജില്ലാ വ്യവസായ കേന്ദ്രം മാനേജറുടെ ഇതു സംബന്ധിച്ച യോഗ്യതാ സർട്ടിഫിക്കറ്റ് ഹാജരാക്കേണ്ടതാണ്.
8. വിജയിക്കുന്ന ദർഘാസുകാരൻ നിരതദ്രവ്യം അടക്കം മൊത്തം അടങ്കൽ തുകയുടെ 10% സെക്യൂരിറ്റിയായി ഒടുക്കി ദർഘാസ് അംഗീകരിക്കുന്നതായി അറിയിക്കുന്ന തീയതി മുതൽ 7 ദിവസത്തിനകം കരാറിൽ ഏർപ്പെടേണ്ടതാണ്.
9. കരാർ പ്രകാരമുള്ള ജോലികൾ നിശ്ചിത ദിവസത്തിനകം തൃപ്തികരമായി പൂർത്തിയാക്കി കഴിഞ്ഞാൽ സെക്യൂരിറ്റി വിടുതൽ ചെയ്യുന്നതിന് ആവശ്യമായ ടാക്സ് ക്ലിയറൻസ് സർട്ടിഫിക്കറ്റുകൾ ഹാജരാക്കി സെക്യൂരിറ്റി മടക്കി വാങ്ങേണ്ടതാണ്.
10. സ്റ്റോർ പർച്ചേഴ്സ് സംബന്ധിച്ച് കേരള സർക്കാർ പുറപ്പെടുവിച്ചിട്ടുള്ള വ്യവസ്ഥകൾ പാലിക്കുവാൻ ദർഘാസുകാരൻ ബാധ്യസ്ഥനാണ്.
11. പി.ഡബ്ല്യു.ഡി., കേരള ഫോറസ്റ്റ് കോഡ്, കേരള സ്റ്റോർ പർച്ചേഴ്സ് മാനുവൽ എന്നിവയിൽ പറയുന്ന വ്യവസ്ഥകൾ ഈ ദർഘാസിനും ബാധകമാണ്.
12. കാലാകാലങ്ങളിൽ കേരള ഗവൺമെന്റ് നിശ്ചയിക്കുന്ന നികുതികൾ ഈ പ്രവൃത്തിക്കും ബാധകമാണ്.
13. സമയബന്ധിതമായി കരാർ ആരംഭിക്കുന്നതിന് മുമ്പ് തീർക്കേണ്ട ജോലിയുണ്ടെങ്കിൽ ആയത് വകുപ്പു തലത്തിൽ ചെയ്ത് ബാക്കി ജോലികൾ മാത്രമായിരിക്കും കരാർ വ്യവസ്ഥയിൽ ചെയ്യേണ്ടതും തുക നൽകേണ്ടതും.
14. യാതൊരു കാരണവും കൂടാതെ ടെണ്ടർ റദ്ദാക്കുന്നതിനുള്ള പൂർണ്ണമായ അധികാരം അസിസ്റ്റന്റ് ഫോറസ്റ്റ് കൺസർവേറ്റർ (സോഷ്യൽ ഫോറസ് ഡിവിഷൻ)-ൽ നിക്ഷിപ്തമാണ്.

കൂടുതൽ വിവരങ്ങൾക്ക് പ്രവൃത്തി ദിവസങ്ങളിൽ കാസറഗോഡ് സാമൂഹ്യ വന വൽക്കരണ വിഭാഗം ആഫീസിലോ 04994-256910 എന്ന ഫോൺ നമ്പരിലോ അന്വേഷിക്കാവുന്നതാണ്.

No. A-101/2018.

4th August 2018.

Conditions

Separate sealed tenders are invited from the eligible A, B, C class contractors registered in the Forest Department in pursuance of G. O. (Ms.) No. 26/2017/F&WLD dated 20-5-2017 for execution of works noted in schedule attached below. The tenderer is bound to comply with the terms and conditions in force besides the conditions that will be framed by the Govt. from time to time. Sealed competitive tenders are invited from authorized forest contractors for raising Bigger basketted bed seedlings nursery in Kasaragod, Hosdurg Social Forestry Ranges in Social Forestry Division Kasaragod 2018-19 & 2019-20.

SCHEDULE

Sl. No.	Tender No., Name of Work and Estimate Cost	EMD
1	22/2018-19—Estimate for the cost of raising 2250 Bigger BB Rose Wood seedlings at Kottoor in Kasaragod SF Range during 2018-19 & 2019-20— ` 1,03,000	2,575
2	23/2018-19—Estimate for the cost of raising 2250 Bigger BB Rose Wood seedlings at Chettukund in Hosdurg SF Range during 2018-19 & 2019-20— ` 1,03,000	2,575

Basic Rate—` 45.77 for Sl. Nos. 1 and 2.

Cost of tender form—` 525 + GST for Sl. Nos. 1 and 2.

B. H.—2406-01-800-55-00-01-Extention Forestry (P).

The quantities of items as per tender may change as per actual field requirements.

Last date and time of sale of tender forms—29-8-2018 upto 1 p. m.

Last date and time of receipt of sealed tenders—29-8-2018 upto 3 p. m.

Date and time of opening of sealed tenders—29-8-2018, 3.30 P. m.

Part-I of the sealed tender—3.30 p. m.

Part-II of the sealed tender—will be decided at venue of part-I of tender opening.

Name of officer from whom tender forms are to be obtained and to whom sealed tenders are to be submitted—The Asst. Conservator of Forests, Social Forestry Division, Kasaragod.

If the date fixed for tender happens to be declared as holiday, all proceedings will be done on the next working day with the same time schedule specified above. If tender cannot be conducted in the above date tender will be conducted on 30-8-2018 or 31-8-2018 at the place and time with the same conditions.

1. Those seedlings should be transplanted to polythene cover of size 20 × 32 cm. 50 micron supplied by department via. tender filled with top soil, sand & cow dung in ratio 3:1:1. These seedlings should be maintained properly to attain minimum, 30 cm. height and kept ready for distribution from 1st June.
2. Distribution of seedlings must be carried out from 1st June to 31st July of 2019 and tenderer is liable for the protection of nursery till the completion of the seedling distribution.
3. All conditions in the G. O. (Ms.) No. 26/17/F&WLD dated 20-5-2017 will be applicable to this tender.
4. Before submitting tender, tenderer should inspect the area of concerned nursery and quote rate in the tender form. Any deviation in the rate first quoted shall not be allowed upon any reason.
5. EMD towards tender shall be remitted fixed/security deposit duly pledged in the name of undersigned and same shall be submitted along with the filled up tender forms.
6. SSI units are exempted from remitting EMD. Such units should produce necessary eligibility certificates obtained from the Manager, District Industries Centre concerned.
7. The successful tenderer should remit 10% amount of the PAC including the EMD as security deposit for the contract; and enter into an agreement with the Forest Department within 7 days from the date of intimation regarding the acceptance of the tender.
8. After completing the work satisfactorily, the security deposit shall be released to the tenderer on production of necessary tax clearance certificate.
9. The tenderer is liable to follow Kerala Store Purchase Rules.
10. All conditions stipulated as per PWD, Kerala Forest Code and Kerala Store Purchase Manual are applicable for this tender also.
11. All the taxes prevailing as per Government Rules for the time being is applicable in this tender also.
12. The undersigned reserves the right to cancel the tender without assigning any reason thereto.
13. Timely operation of nursery which has to be completed before confirmation of tender will be done by forest department and estimate amount for the same will be deducted.

Further details can be available from Social Forestry Division Office, Udayagiri, P. O. Vidyanagar, Kasaragod and in Telephone Number 04994-256910, on working days.

(Sd.)

Assistant Conservator of Forests
(For and on behalf of the
Governor of Kerala).

Social Forestry
Division, Kasaragod.

Medical Education Department

ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി7-16947/2018/സ.മെ.കോ.തി.

2018 ജൂലൈ 19.

തിരുവനന്തപുരം സർക്കാർ മെഡിക്കൽ കോളേജ് ആശുപത്രി വിഭാഗത്തിലേക്ക് ആവശ്യമായ ഇ-ഹെൽത്ത് പ്രോജക്റ്റിനായി സാധനങ്ങൾ വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തിരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താല്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—83/2018.

അടങ്കൽ തുക— 2,50,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— 840.

ഡ്യൂപ്ലിക്കേറ്റ്— 420.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—20-9-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—21-9-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—21-9-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

LIST OF ITEMS

Sl. No.	Name of Items	Quantity
1	Barcode sticker size 50 mm x 25 mm	1000
2	A4 size paper (Result Printing)	250 Box (500 sheets/box)
3	Carbon transfer Ribbon wax size 55 mm x 300 mtr	250
4	80 mm Thermal Roll paper compatible with epson Ink 82 Token Printer	800

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.

5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala Non-Judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(2)

നമ്പർ സി1-11840 (3)/2018/സ.മെ.കോ.തി.

2018 ജൂലൈ 24.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ പ്ലാസ്റ്റിക് സർജറി വിഭാഗത്തിലേക്ക് Micro Instruments for Micro vascular surgery (1 സെറ്റ്) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താല്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്ന പക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—85/2018.

അടങ്കൽ തുക— 2,80,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— 900+108= 1,008.

ഡ്യൂപ്ലിക്കേറ്റ്— 504.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—3-9-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—4-9-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—4-9-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
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6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala Non-Judicial-Stamp Paper together with required sum of Earnest Money Deposits.
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17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at that time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(3)

നമ്പർ സി1-6711 (11)/2018/ജി.എം.സി.റ്റി.

2018 ജൂലൈ 9.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ മൾട്ടി ഡിസിപ്ലിനറി റിസർച്ച് യൂണിറ്റ് വിഭാഗത്തിലേക്ക് ലിക്വിഡ് നൈട്രജൻ ബാങ്ക് 47 ലിറ്റർ ക്ലാസിറ്റി (2 എണ്ണം) വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ച് വെട്ടിത്തിരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്ന പക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—78/2018.

അടങ്കൽ തുക— 1,00,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

- ഒറിജിനൽ— 672.
- ഡ്യൂപ്ലിക്കേറ്റ്— 336.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—18-9-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—19-9-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—19-9-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

SPECIFICATIONS

1. Should be a Vertical tank.
2. Capacity—47 liters.
3. Should be a Vacuum insulated stainless steel vessel.
4. Should have a Temperature resistant lid and neck design to ensure a stable temperature even during lid openings, conserving liquid nitrogen and maintaining temperature.
5. Should have Rotating interior trays for easy sample access.
6. Should have a manual lock for opening lid container.
7. Rate of evaporation 0.5-0.85 liters per day.
8. Should have 4-6 racks holding capacity. With at least 5 Boxes storage capacity per rack.
9. Should have a Static sample holding time 80-90 days.
10. Should have level Monitors.
11. Should have Caster base (wheels) with temperature resistant handles for easy movement.
12. Stainless steel square rack should be able to hold cryoboxes with minimum 100 number of 2ml vials/box.
13. Should provide Two Waterproof, Latex free, fabric cryogloves of Mid arm length suitable of handling samples from ultra-low and cryogenic storages.
14. Should provide suitable numbers of Autoclavable, polycarbonate cryoboxes that should withstand temperatures from 196 to 121°C.
15. Quantity required—two numbers.
16. Brochure should be enclosed.
17. Warranty, AMC/CAMC should be quoted separately.

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in 200 Kerala Non-Judicial-Stamp Paper together with required sum of Earnest Money Deposits.

7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
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15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(4)

നമ്പർ സി1-6711(10)/2018/എം.സി.റ്റി.

2018 ജൂലൈ 9.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് മൾട്ടി ഡിസിസ്റ്റിനറി റിസർച്ച് യൂണിറ്റിലേക്ക് ഡിസ്റ്റിൽഡ് ഡീഐയോനൈസ്ഡ് വാട്ടർ ഫിൽട്ടർ ഒരേണ്ണം (Distilled Deionized Water Filter-1 No.) വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്ന പക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

- ദർഘാസ് നമ്പർ—77/2018.
- അടങ്കൽ തുക—` 3,00,000.
- നിരതദ്രവ്യം—1% (` 3,000)

- ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):
- ഒറിജിനൽ—` 1,008
- ഡ്യൂപ്ലിക്കേറ്റ്—` 504.

- ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—13-9-2018, 3 മണി.
- ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—14-9-2018, 2.30 മണി.
- ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—14-9-2018, 3 മണി.
- ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

SPECIFICATION

- a. Should have water quality as follows
- Resistivity 18.2 MΩ
 - TOC<5ppb
 - Particulate ($\square 0.2\mu\text{m}$)< 1/ml
 - Bacteria Count< 0.1cfu/ml
 - Ultrapure water flow Rate 2LPM
 - Suitable for molecular research application
- b. Technology should be
- Dual Deionization purification
 - Dual wave length UV
 - Final filter with 0.2 μ filter
- c. Storage Capacity; 35 liters
- d. Should have display of all important parameters like
- Working condition
 - Filter and UV life
 - Storage water level
 - Permeate conductivity and temperature
 - Product water conductivity and temperature
 - Pressure
 - Recovery
 - Consumable life and usage monitoring
- e. Quantity: one number
- f. Brochure should be enclosed
- f. Warranty AMC/CAMC should be quoted separately.

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala-nonjudicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.

8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(5)

നമ്പർ സി1-6711(9)/2018/ജി.എം.സി.റ്റി. 2018 ജൂലൈ 9.

തിരുവനന്തപുരം മൾട്ടി ഡിസിപ്ലിനറി റിസർച്ച് യൂണിറ്റ് വിഭാഗത്തിലേക്ക് Light Weight Vacuum Pump (1 No.) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ചു വെട്ടിത്തരിരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—76/2018.
 അടങ്കൽ തുക— 1,50,000.
 നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— 672.
 ഡ്യൂപ്ലിക്കേറ്റ്— 336.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—11-9-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—12-9-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—12-9-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

SPECIFICATIONS

1. Should be a portable type vacuum pump, oil free, light weight, vacuum gauge with regulator.
2. Should have improved chemical resistance.
3. Quiet operation and very low vibration.
4. Should have oil-less operation-The ball bearings should be self lubricating and never need oiling.
5. Should have a Built-in Motor-Mounted Pumps.

- 6. Should be supplied with two power cords: European 2 Round-pin, UK 3 Flat-blade.
- 7. Provided thick walled hose for vacuum or pressure applications.
- 8. Regulator valve for intake allows the adjustment of the ultimate pressure-Dial gauge indicates the vacuum level-Air regulator valve mounted directly on the pump.
- 9. Vacuum 61 cm (24" Hg), Pressure 4.2 Kg/cm² (60 psi) 4.2 kg/cm² (60 psi), Motor 1/8 hp, Weight 6.8 Kg (15 lbs).
- 10. Quantity required—One unit.
- 11. Brochure should be enclosed.
- 12. Warranty, AMC/CAMC should be quoted separately.

- 13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
- 14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderer.
- 15. Specifications of the items are given in the list.
- 16. Negotiation will be made only with the firm offering lowest price whose specification conform to the requirements in the tender notification.
- 17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
- 18. More details can be had from this office on working hours.
- 19. Amount quoted should be in Indian Rupees.

TENDER SCHEDULE

(6)

- 1. The period for which the rates to be in firm—One year.
- 2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
- 3. Advance payments conditions will not be considered.
- 4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
- 5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
- 6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
- 7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
- 8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
- 9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
- 10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
- 11. Belated tenders will not be considered under any circumstances.
- 12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.

നമ്പർ സി1-6711(8)/2018/ജി.എം.സി.റ്റി. 2018 ജൂലൈ 9.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ മൾട്ടി ഡിസിപ്ലിനറി റിസർച്ച് യൂണിറ്റ് വിഭാഗത്തിലേക്ക് ആവശ്യമായ Laboratory Fume Hood (1 No.) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സന്നിധിയിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—75/2018.
 അടങ്കൽ തുക—` 2,00,000.
 നിരതദ്രവ്യം—1%.
 ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):
 ഒറിജിനൽ—` 672.
 ഡ്യൂപ്ലിക്കേറ്റ്—` 336.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—6-9-2018, 3 മണി.
 ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—7-9-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—
7-9-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—
31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

SPECIFICATIONS

1. Dimensions(in mm) (W= Width, D=Depth, H=Height):

- Should have an overall dimension with base cabinet: 2100 W × 900 D × 2400 H.
- Fume hood dimensions: 2100 W × 900 D × 1600 H.
- Base cabinet dimension: 2100 W × 540 D × 700 H.
- Inside fume hood working volume: 1820W × 650D × × 1155 H.
- Bed size: 1820 W × 650 D.

2. Material of construction: Should be made with Galvanized iron (GI) as per IS 277: 2003 standard:

- Metal sheet panel—1.0 mm thick.
- Back pillar—1.5 mm thick.
- Front corner post —1.2 mm thick.
- Interior—Chemical and fire resistance, smooth finish, easily cleanable panel made of durable 6 mm thick work walls.
- Colour—Ivory/orchid blue or gray and white.

3. External finish —Highly chemical resistant epoxy coated with dry film thickness of 70 to 80 microns and smooth finish.

4. Work top:

- Granite: Chemical resistant splash and spillage roof dished “jet black granite” work top (18 mm +/- 1 mm thick).
- Lighting: Fluorescent tube light (2 nos. x40 w) with vapour proof fittings for proper illumination.

5. Door/Sash:

Working Mechanism—Vertical rising sash counter balance with pulley and counter weigh system. Smooth and light sash operation is essential.

- Glass: Impact resistance toughened/tempered float glass sash of 4 mm thick.
- Clear open able height: 700-750 mm.
- Breaking stress value for fully toughened glass (tampered glass) 2400psi.

6. Air blower:

- Construction: Chemical and heat resistance blower with aero dynamically balanced impeller, with drain plug.
- Exhaust blower: High efficiency centrifugal power with chemical resistance (out built).
- Motor: 1.5 H motor (reputed make), 3 phase, direct drive, TEFC, IP 55, Class F, continuous rating, as per IS 325.
- Sound level: Less than 70 db at 1 meter distance from fume hood.
- Ducting: Chemical resistant FRP duct, rigid pipe from fume hood to exhaust point.
- The fumes are exhausted smoothly without any turbulence and ensure low noise level.

7. Storage base cabinet :

- Overall dimension: 2100 mm × 540 mm ×700 mm.
- Internal special chemical resistant material PRL lining to the cabinet walls.
- Two exhaust ports connected to the fume hood exhaust system internally.
- Complete powder coated rigid structure to support fume hood.
- One removable horizontal partition to store chemicals.
- Polypropylene trays for chemical storage and latching system for the base cabinet doors.

8. Electrical arrangements :

- Electrical sockets (6 nos. 230V, 6/16 A, 50 Hz: reputed make).
- MCBs with blower NO/NC switch with built-in starter and light switch on front side (6 nos.)
- Cables and wires should be fire resistant grade.

9. Control valves for gas :

- Nitrogen gas control: 2 Nos. (PU make).
- Vacuum control: 2 Nos. (Teflon make).

10. Quantity required—One number.

11. Warranty—3 years.

12. AMC/CAMC for seven years after warranty period should be quoted separately.

13. Brochure should be enclosed.

TENDER SCHEDULE

ദർഘാസ് പരസ്യം

(1)

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderer.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conform to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

നമ്പർ സി2-1837/2018/ജി.ഡി.സി.റ്റി. 2018 ജൂലൈ 9.

തിരുവനന്തപുരം സർക്കാർ ദന്തൽ കോളേജിൽ 2018-19 വർഷം ലൈബ്രറിയിലേക്ക് ബുക്സ് വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരസ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ “ടെണ്ടർ നമ്പർ 26/2018-19 ബുക്സ് വിതരണം ചെയ്യുന്നതിനുവേണ്ടി” എന്ന് രേഖപ്പെടുത്തി “ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, മെഡിക്കൽ കോളേജ് പി. ഒ., തിരുവനന്തപുരം, പിൻ-695 011, കേരളം” എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചു തരേണ്ടതാണ്.

ദർഘാസ് നമ്പരും അടങ്കൽ തുകയും—26/2018-19— 5 ലക്ഷം.

നിരതദ്രവ്യം—1 %.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ— 1,300+ 12% ജി. എസ്. ടി.

പകർപ്പ്— 650+ 12% ജി. എസ്. ടി.

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—3-9-2018 വൈകുന്നേരം 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—4-9-2018 വൈകുന്നേരം 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും— 6-9-2018 രാവിലെ 11 മണി.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയ വരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ ദി പ്രിൻസിപ്പാൾ, സർക്കാർ ദന്തൽ കോളേജ്, മെഡിക്കൽ കോളേജ് പി. ഒ., തിരുവനന്തപുരം, പിൻ-695 011 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്നതുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന മുകളിൽ രേഖപ്പെടുത്തിയിരിക്കുന്ന തീയതിക്ക് അനുസൃതമായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ ഡി. ഡി.-കളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന തായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 20-8-2018 വൈകുന്നേരം 3 മണിവരെ ആയിരിക്കും.

Office of the Government Medical College, Thiruvananthapuram.

(Sd.) Principal.

No. C2/1837/2018/DCT.

9th July 2018.

(2)

Sealed competitive tenders in the prescribed form are invited for the purchase of "Books" for the Library of Government Dental College, Thiruvananthapuram for the year 2018-19 as detailed below. The envelopes containing tender should bear the superscription "Tender No. 26/2018-19 for the supply of "Books" and should be addressed to "The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011.

Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

Tender No. and estimated Cost—26/2018-19—` 5 lakhs.

EMD—1 %.

Cost of tender form:

Original—` 1,300+ 12% G.S.T.

Duplicate—` 650+ 12% G.S.T.

Last date and time of sale of tender form—3-9-2018, 3 p. m.

Last date and time of receipt of tender form—4-9-2018, 3 p. m.

Opening date and time of tender—6-9-2018, 11 a. m.

Intending tenderers may, on application to the Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable at any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 3 p.m. on 3-9-2018. Cheques, postage stamps, D D etc. will not be accepted towards the cost of forms, nor will the forms be sent by V.P.P. Duplicate tender forms, if required, will be issued by a cash remittance shown above, per copy, tender forms will be sent, if required, by post on payment of an additional amount of ` 50 as postage charge in the form of money order. Last date of receipt of money order is on 20-8-2018 at 3 p.m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

നമ്പർ സി2-1838/2018/ജി.ഡി.സി.റ്റി.

2018 ജൂലൈ 9.

തിരുവനന്തപുരം സർക്കാർ ദന്തൽ കോളേജിൽ 2018-19 വർഷം ലൈബ്രറിയിലേക്ക് ജേർണൽസ് വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരസ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ "ടെണ്ടർ നമ്പർ 27/2018-19 ജേർണൽസ് വിതരണം ചെയ്യുന്നതിനുവേണ്ടി" എന്ന് രേഖപ്പെടുത്തി "ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, മെഡിക്കൽ കോളേജ് പി. ഒ., പിൻ-695 011, കേരളം" എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചു തരേണ്ടതാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയവരുടെയോ, അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് നമ്പരും അടങ്കൽ തുകയും—27/2018-19—` 3 ലക്ഷം.

നിരതദ്രവ്യം—1 %.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 800+ 12% ജി. എസ്. ടി.

പകർപ്പ്—` 400+ 12% ജി. എസ്. ടി.

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—3-9-2018 വൈകുന്നേരം 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—4-9-2018, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—6-9-2018 രാവിലെ 11.15 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ ദി പ്രിൻസിപ്പാൾ, സർക്കാർ ദന്തൽ കോളേജ്, മെഡിക്കൽ കോളേജ് പി. ഒ., തിരുവനന്തപുരം, പിൻ-695 011 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്നതുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന മുകളിൽ രേഖപ്പെടുത്തിയിരിക്കുന്ന തീയതികൾക്ക് അനുസൃതമായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ ഡി. ഡി. കളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന തായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 20-8-2018, 3 മണിവരെ ആയിരിക്കും.

No. C2/1838/2018/DCT.

9th July 2018.

(3)

Sealed competitive tenders in the prescribed form are invited for the purchase of "Journals" for the Library of Government Dental College, Thiruvananthapuram for the year 2018-19 as detailed below. The envelopes containing tender should bear the superscription "Tender No. 27/2018-19 for the supply of "Journals" and should be addressed to "The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011.

Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

Tender No. and Estimated Cost—27/2018-19—` 3 lakhs.

EMD—1 %.

Cost of tender form:

Original—` 800+ 12% G.S.T.

Duplicate—` 400+ 12% G.S.T.

Last date and time of sale of tender form—3-9-2018, 3 p. m.

Last date and time of receipt of tender form—4-9-2018, 3 p. m.

opening date and time of tender—6-9-2018, 11.15 a. m.

Intending tenderers may, on application to the Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable at any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 3 p.m. on 3-9-2018. Cheques, postage stamps, D D etc. will not be accepted towards the cost of forms, nor will the forms be sent by V.P.P. Duplicate tender forms, if required, will be issued by a cash remittance shown above, per copy, tender forms will be sent, if required, by post on payment of an additional amount of ` 50 as postage charge in the form of money order. Last date of receipt of money order is on 20-8-2018 at 3 p.m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

നമ്പർ സി2-2703/2018/ജി.ഡി.സി.റ്റി. 2018 ജൂലൈ 11.

തിരുവനന്തപുരം സർക്കാർ ദന്തൽ കോളേജിൽ 2018-19 വർഷം ഓറൽ പത്തോളജി വകുപ്പിലേക്ക് കെമിക്കൽസ് ആന്റ് സപ്ലൈസ് വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരസ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ "ടെണ്ടർ നമ്പർ 28/2018-19 കെമിക്കൽസ് ആന്റ് സപ്ലൈസ് വിതരണം ചെയ്യുന്നതിനുവേണ്ടി" എന്ന് രേഖപ്പെടുത്തി "ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, മെഡിക്കൽ കോളേജ് പി. ഒ., പിൻ-695 011, കേരളം" എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയവരുടെയോ, അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് നമ്പരും അടങ്കൽ തുകയും—28/2018-19—` 5 ലക്ഷം.

നിരതദ്രവ്യം—1 %.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 1,300+ 12% ജി. എസ്. ടി.

പകർപ്പ്—` 650+ 12% ജി. എസ്. ടി.

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—3-9-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—4-9-2018, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—6-9-2018 രാവിലെ 11.30 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ ദി പ്രിൻസിപ്പാൾ, സർക്കാർ ദന്തൽ കോളേജ്, മെഡിക്കൽ കോളേജ് പി. ഒ., തിരുവനന്തപുരം, പിൻ-695 011 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്നതുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന മുകളിൽ രേഖപ്പെടുത്തിയിരിക്കുന്ന തീയതികൾക്ക് അനുസൃതമായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ ഡി. ഡി. കളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന തായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 20-8-2018, 3 മണിവരെ ആയിരിക്കും.

No. C2/2703/2018/DCT.

11th July 2018.

ദർഘാസ് പരസ്യം

Sealed competitive tenders in the prescribed form are invited for the purchase of "Chemicals and Supplies" for Oral Pathology Department of Government Dental College, Thiruvananthapuram for the year 2018-19 as detailed below. The envelopes containing tender should bear the superscription "Tender No. 28/2018-19 for the supply of 'Chemicals and Supplies'" and should be addressed to "The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011.

Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

Tender No. and estimated Cost—28/2018-19—` 5 lakhs.

EMD—1 %.

Cost of tender form:

Original—` 1,300+ 12% G.S.T.

Duplicate—` 650+ 12% G.S.T.

Last date and time of sale of tender form—3-9-2018, 3 p. m.

Last date and time of receipt of tender form—4-9-2018, 3 p. m.

Opening date and time of tender—6-9-2018, 11.30 a. m.

Intending tenderers may, on application to the Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable at any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 3 p.m. on 3-9-2018. Cheques, postage stamps, D D etc. will not be accepted towards the cost of forms, nor will the forms be sent by V.P.P. Duplicate tender forms, if required, will be issued by a cash remittance shown above, per copy, tender forms will be sent, if required, by post on payment of an additional amount of ` 50 as postage charge in the form of money order. Last date of receipt of money order is on 20-8-2018 at 3 p.m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

Govt. Dental College, Thiruvananthapuram.

(Sd.) Principal.

നമ്പർ ബി3/395/2018/മെ.കോ.നെ.ആ. 2018 ജൂലൈ 12.

തൃശ്ശൂർ മുളക്കുന്നത്തുകാവ് മെഡിക്കൽ കോളേജ് നെഞ്ചുരോഗാശുപത്രിയിലേക്ക് 2018-19 സാമ്പത്തിക വർഷത്തേക്ക് ആവശ്യമായ മെഡിക്കൽ ഓക്സിജൻ റീഫിൽ ചെയ്യാൻ താൽപര്യമുള്ളവരിൽനിന്നും മത്സരാടിസ്ഥാനത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—2/2018-19/മെ.കോ.നെ.ആ.

അടങ്കൽ തുക—` 2,25,000

നിരതദ്രവ്യം—ആകെ തുകയുടെ 1%

ദർഘാസ് ഫോറത്തിന്റെ വില—` 500+വാറ്റ്.

ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോറത്തിന്റെ വില—` 800+വാറ്റ്.

ദർഘാസ് ഫോറം വിൽപന തുടങ്ങുന്ന തീയതി—13-8-2018.

ദർഘാസ് ഫോറം വിൽപന അവസാനിപ്പിക്കുന്ന തീയതിയും സമയവും—31-8-2018, 3 മണി.

ദർഘാസ് ഫോറത്തിനുള്ള മണിയോർഡർ സ്വീകരിക്കുന്ന അവസാന ദിവസം—20-8-2018, 1 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്നതിനുള്ള അവസാന തീയതിയും സമയവും—1-9-2018, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—3-9-2018, 11 മണി.

നിബന്ധനകൾ

1. ഡി ടൈപ്പ് (7 M³), ബി ടൈപ്പ് (1.5 M³) എന്നീ സിലിണ്ടറുകളുടെ റീഫില്ലിംഗ് തുകയാണ് ടെണ്ടറിൽ രേഖപ്പെടുത്തേണ്ടത്.
2. ` 200-ന്റെ പ്രാഥമിക എഗ്രിമെന്റ്
3. ടെണ്ടർ ഫോറത്തിന്റെ വില പണമായിട്ടോ മണി ഓർഡറായിട്ടോ മാത്രം സ്വീകരിക്കുന്നതാണ്.
4. ടെണ്ടർ ഫോറം കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല.
5. ടെണ്ടർ ഫോറത്തോടൊപ്പം മുദ്ര പത്രങ്ങളോ മറ്റ് എന്തെങ്കിലും പ്രമാണങ്ങളോ ആവശ്യപ്പെട്ടിട്ടുള്ള അപേക്ഷകൾ നിരസിക്കുന്നതാണ്.
6. വ്യക്തമല്ലാത്ത മേൽവിലാസത്തോടുകൂടിയ മണിയോർഡർ അപേക്ഷകൾ സ്വീകരിക്കുന്നതല്ല.
7. ഏറ്റവും കുറഞ്ഞ നിരക്ക് രേഖപ്പെടുത്തിയിട്ടുള്ളവരുമായിട്ട് മാത്രമേ ആവശ്യമെങ്കിൽ നെഗോസിയേഷൻ നടത്തുകയുള്ളൂ.
8. ടെണ്ടർ ഫോറത്തിന്റെ വില തിരിച്ചു നൽകുന്നതല്ല.
9. ഗവൺമെന്റിന്റെ എല്ലാ നിബന്ധനകളും ടെണ്ടറുകൾക്ക് ബാധകമായിരിക്കും.
10. കാരണങ്ങൾ കാണിക്കാതെ ആശുപത്രി സൂപ്രണ്ടിന് ടെണ്ടറുകളെ തിരസ്കരിക്കുവാനും റദ്ദാക്കാനുമുള്ള അധികാരം ഉണ്ടായിരിക്കും.

No. B3/395/2018/MCCH.

12th July 2018.

ദർഘാസ് പരസ്യം

Sealed competitive tenders are invited for the Refilling of Medical Oxygen for Medical College Chest Hospital, Mulamkunnathukavu during 2018-19 financial year.

Tender No.—2/2018-19/MCCH.

Estimated Cost—` 2,25,000.

Earnest Money Deposit—1% of the quoted amount.

Cost of tender form:

Original—` 500 +VAT.

Duplicate—` 800 +VAT.

Date for issuing tender form—13-8-2018.

Last date and time for issuing tender form—31-8-2018, 3 p.m.

Last date and time for receipt of M. O. for tender form—20-8-2018, 1 p. m.

Last date and time for receiving tender form—1-9-2018, 2 p. m.

Date and time for opening of tender—3-9-2018, 11 a.m.

CONDITIONS

1. The tender containing envelop should bear the superscription tender for “Refilling of Medical Oxygen”.
2. A preliminary agreement should be enclosed in a Kerala Stamp Paper worth ` 100 with the tender form.
3. The Cost of tender form will be accepted only by cash or money order.
4. The tender form is not transferrable.
5. The money order without proper address will be rejected.
6. The cost of tender form will not be reimbursed.
7. All Rules in force in respect of Government tenders are applicable to this tender also.
8. The undersigned has right to reject/cancel tender without assigning any reason.
9. The rate should be inclusive of all charges.
10. Late tenders will not be accepted.
11. No representation for enhancement of pricee once accepted will be considered during the currency of the contract.
12. The tender is invited for D type (Bulk, 7 M³)and B type (Small 1.5 M³)

Office of the Superintendent,
Medical College Chest Hospital,
Mulamkunnathukavu.

(Sd.)
Superintendent.

നമ്പർ എസ്3/6214/2018/എച്ച്.ഡി.എസ്. 2018 ജൂലൈ 21.

കോഴിക്കോട് മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് ഫൈബർ ഫോം കിടക്കകൾ 6 x 3 x 3 (25 Nos.) & 6.5 x 3 x 3 (10 Nos.) സപ്ലൈ ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ സീൽ ചെയ്ത ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ടെണ്ടർ അയക്കുന്ന കവറിനു മുകളിൽ നമ്പർ എസ്3/6214/2018/എച്ച്.ഡി.എസ്. എന്ന് വ്യക്തമായി കാണിച്ചിരിക്കേണ്ടതാണ്.

അടങ്കൽ തുക—` 1,05,000.

നിരതദ്രവ്യം — 1%.

ടെണ്ടർ ഫോറത്തിന്റെ വില—` 448.

ടെണ്ടർ ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—10-9-2018, 3 മണി.

ടെണ്ടർ കിട്ടേണ്ട അവസാന തീയതിയും സമയവും—11-9-2018, 5 മണി.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—12-9-2018, 12 മണി.

ടെണ്ടറിൽ പറയുന്ന നിരക്കുകൾ പ്രാബല്യത്തിലിരിക്കേണ്ട അവസാന തീയതി—30-12-2018.

ടെണ്ടർ ഫോറം കിട്ടുന്നതിനും പൂരിപ്പിച്ചു അയയ്ക്കേണ്ടതുമായ വിലാസം—സൂപ്രണ്ട്, മെഡിക്കൽ കോളേജ് ആശുപത്രി, കോഴിക്കോട്.

No. S3/6214/2018/HDS.

21st July 2018.

Sealed tenders in the prescribed form are invited for the supply of Fiber Form Mattress with size 6x3x3 (25 Nos.) & 6.5x3x3(10 Nos.) to Medical College Hospital, Kozhikode.

Superscription Tender Number should be specifically noted—S3/6214/2018/HDS.

Tender Cost—` 1,05,000

EMD—1%

Price of tender (in duplicate) ST Cash only/Money Order—` 448.

Date and time of close of sale of tender forms—10-9-2018 up to 3 p. m.

Date and time for receipt of tender—11-9-2018, 5 p.m.

Date and time for opening of tender—12-9-2018, 12 Noon.

Date up to which the rates are to be firm—30-12-2018.

Address of Officer from whom tender forms are to be obtained and whom tenders are to be sent—The Superintendent, Medical College Hospital, Calicut.

Medical College Hospital,
Kozhikode.

(Sd.)
Superintendent.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ എസ്6-9448/2018/എം.സി.സി. 2018 ജൂലൈ 24.

കോഴിക്കോട് ഗവ. മെഡിക്കൽ കോളേജിലെ മൈക്രോബയോളജി വിഭാഗത്തിലേക്ക് ആവശ്യമായ പ്ലാസ്റ്റിക് ഇനങ്ങൾ വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതമായതും ആയ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ` 4,61,250.

നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ ഒരു ശതമാനം.

(മിനിമം ` 1,500).

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ— ` 1,062

ഡ്യൂപ്ലിക്കേറ്റ്— ` 531

തപാൽവഴി— ` 1,112

ദർഘാസ് ഫോറങ്ങൾ തപാൽ വഴി വിൽക്കുന്ന അവസാന തീയതി—29-8-2018.

ദർഘാസ് ഫോറങ്ങൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—5-9-2018, 3 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—6-9-2018, 11 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—6-9-2018, 11.30 മണി.

ദർഘാസ് നമ്പർ കവറിനു മുകളിൽ രേഖപ്പെടുത്തി നേരിട്ട് നൽകുകയോ, പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം രാവിലെ 11.30 മണിക്ക് ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ മെഡിക്കൽ കോളേജിന്റെ ആഫീസിൽ നിന്നും പ്രവർത്തി സമയങ്ങളിൽ ലഭ്യമാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവെക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

No. S6/9448/2018/MCC. 24th July 2018.

Sealed and competitive tenders in the prescribed form available from this office are invited from the manufacturers/authorized suppliers for the supply of "Plastic items" to the Department of Microbiology, Govt. Medical College, Kozhikode. Demonstration of the item is to be done if necessary.

Estimate Cost— ` 4,61,250.

EMD—1% of the quoted amount (Minimum ` 1,500).

Cost of tender form :

Original— ` 1,062.

Duplicate— ` 531.

By post— ` 1,112.

Last date of sale of tender form by post—29-8-2018.

Last date and time of sale of tender form— 5-9-2018, 3 p. m.

Last date and time for receipt of tender form— 6-9-2018, 11 a. m.

Date and time for opening of tender—6-9-2018, 11.30 a.m.

Tenders should be superscribed with Tender No. and addressed to the Principal, Govt. Medical College, Kozhikode. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and EMD @ 1% of the total cost of the items tendered for (minimum ` 1,500). The tenders will be opened on the above date in the presence of the tenderer or their authorised representatives.

Rate should be quoted in Indian Rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps etc. will not be accepted towards the cost of tender forms. Stamp Paper will be supplied to the firms outside Kerala, on request, along with the remittance of ` 250 by Money Order taken in favour of Principal, Medical College, Kozhikode.

Further details can be had from the office of the Principal, Medical College during working hours (0495-2350212).

(2)

നമ്പർ എസ്6-10706/2018/എം.സി.സി. 2018 ജൂലൈ 24.

കോഴിക്കോട് ഗവ. മെഡിക്കൽ കോളേജിലെ ഗൈനക്കോളജി വിഭാഗത്തിലേക്ക് ആവശ്യമായ "ലാപ്രോസ്കോപ്പി ഉപകരണങ്ങൾ" വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതമായതും ആയ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ` 4,97,500.

നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ ഒരു ശതമാനം

(മിനിമം ` 1,500).

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ— ` 1,180

ഡ്യൂപ്ലിക്കേറ്റ്— ` 590

തപാൽവഴി— ` 1,230

ദർഘാസ് ഫോറങ്ങൾ തപാൽ വഴി വിൽക്കുന്ന അവസാന തീയതി—29-8-2018, 3 മണി.

ദർഘാസ് ഫോറങ്ങൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—6-9-2018, 3 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—7-9-2018, 11 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—7-9-2018, 11.30 മണി.

ദർഘാസ് നമ്പർ കവറിനു മുകളിൽ രേഖപ്പെടുത്തി നേരിട്ട് നൽകുകയോ, പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം രാവിലെ 11.30 മണിക്ക് ദർഘാസുകാരന്റേയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ മെഡിക്കൽ കോളേജിന്റെ ഓഫീസിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭ്യമാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

No. S6/10706/2018/MCC. 24th July 2018.

Sealed and competitive tenders in the prescribed form available from this office are invited from the manufacturers/authorized suppliers for the supply of "Laposcopic Instruments" to the Department of Obstetrics & Gynaecology, Government Medical College, Kozhikode. Demonstration of the item is to be done if necessary.

- Estimate Cost—` 4,97,500.
- EMD—1% of the quoted amount.
(Minimum ` 1,500).
- Cost of tender form :
 - Original—` 1,180.
 - Duplicate—` 590.
 - By post—` 1,230.

Last date of sale of tender form by post—29-8-2018, 3 p. m.

Last date and time of sale of tender form—6-9-2018, 3 p. m.

Last date and time for receipt of tender form—7-9-2018, 11 a. m.

Date and time for opening of tender—7-9-2018, 11.30 a.m.

Tenders should be superscribed with Tender No. and addressed to the Principal, Govt. Medical College, Kozhikode. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and EMD @ 1% of the total cost of the items tendered for (minimum ` 1,500). The tenders will be opened on the above date in the presence of the tenderer or their authorised representatives.

Rate should be quoted in Indian Rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps etc. will not be accepted towards the cost of tender forms. Stamp Paper will be supplied to the firms outside Kerala, on request, along with the remittance of ` 250 (Rupees Two hundred and fifty only) by Money Order taken in favour of Principal, Medical College, Kozhikode.

Further details can be had from the office of the Principal, Medical College during working hours (0495-2350212).

(3)

നമ്പർ എസ്5-13357/2018/എം.സി.സി. 2018 ജൂലൈ 24.

കോഴിക്കോട് ഗവ. മെഡിക്കൽ കോളേജിലെ ബയോകെമിസ്ട്രി വിഭാഗത്തിലേക്ക് ആവശ്യമായ മൈക്രോപിപ്പറ്റ്സ് സയന്റിഫിക് റി കാലിബ്രേറ്റ് (വിവിധ അളവുകൾ) വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവച്ചതും മത്സരാധിഷ്ഠിതമായതും ആയ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

- അടങ്കൽ തുക—` 1,39,000.
- നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ ഒരു ശതമാനം
(മിനിമം ` 1,500)
- ദർഘാസ് ഫോറത്തിന്റെ വില :
 - ഒറിജിനൽ—` 590
 - ഡ്യൂപ്ലിക്കേറ്റ്—` 354.
 - തപാൽവഴി—` 640.

ദർഘാസ് ഫോറങ്ങൾ തപാൽ വഴി വിൽക്കുന്ന അവസാന തീയതി—31-8-2018.

ദർഘാസ് ഫോറങ്ങൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—7-9-2018, 3 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—10-9-2018, 11 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—10-9-2018, 11.30 മണി.

ദർഘാസ് നമ്പർ കവറിനുമുകളിൽ രേഖപ്പെടുത്തി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം 11.30 മണിക്ക് ദർഘാസുകാരന്റേയോ അംഗീകൃത

പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ മെഡിക്കൽ കോളേജിന്റെ ഓഫീസിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭ്യമാണ്.

No. S5/13357/2018/MCC. 24th July 2018.

Sealed and competitive tenders in the prescribed forms are invited from the manufacturers/authorized suppliers for the supply of Micropipettes Scientific-Recalibrate type (Fixed Volumes & Variable Volumes) to the Department of Biochemistry of this College as detailed. Demonstration of the item is to be done if necessary.

Eastimate Cost—` 1,39,000.

EMD—1% of the quoted amount (Minimum ` 1,500).

Cost of tender form :

Original—` 590

Duplicate—` 354

By post—` 640

Last date of sale of tender form by post—31-8-2018.

Last date and time of sale of tender form—7-9-2018, 3 p. m.

Last date and time for receipt of tender form—10-9-2018, 11 a. m.

Date and time for opening of tender—10-9-2018, 11.30 a.m.

Tenders should be superscribed with Tender No. S5/13357/2018/MCC and addressed to the Principal, Govt. Medical College, Kozhikode. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and EMD @ 1% of the total cost of the items tendered for. The tenders will be opened on the above date in the presence of the tenderer or their authorised representatives.

Rates should be quoted in Indian Rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps etc. will not be accepted towards the cost of tender forms. Stamp Paper will be supplied to the firms outside Kerala, on request, along with the remittance of ` 250 by Money Order taken in favour of Principal, Medical College, Kozhikode.

Further details can be had from the office of the Principal, Medical College during working hours (0495-2350212).

Govt. Medical College, Kozhikode-8.

(Sd.) For Principal.

Technical Education Department

ലഘു ദർഘാസ് പരസ്യം

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നമ്പർ പി5/8659/17/സി.ഇ.റ്റി. 2018 ജൂലൈ 20.

തിരുവനന്തപുരം എഞ്ചിനീയറിംഗ് കോളേജിലെ സിവിൽ ഡിപ്പാർട്ട്മെന്റിലെ പി.ജി. ഹൈഡ്രോളിക്സ് ലാബ് നവീകരിക്കുന്നതിനും Data Acquisition System with sensors and software വിതരണം ചെയ്യുന്നതിനും താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽനിന്നും ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—22/18/P5/CE/QIP.

അടങ്കൽ തുക—` 18,90,000.

നിരതദ്രവ്യം—` 18,900.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 3,422 (` 2,900+18 % GST).

www.etenders.kerala.gov.in എന്ന സൈറ്റിലെ നമ്പർ—2018_DTE_219339_1

www.etenders.kerala.gov.in എന്ന സൈറ്റ് മുഖേന സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും—3-9-2018, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—7-9-2018, 11 മണി.

ദർഘാസ് വിലയും നിരതദ്രവ്യവും ഓൺലൈനായി അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണത്തോടൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും അപ്ലോഡ് ചെയ്യേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറ് മാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ www.cet.ac.in/ www.etenders.kerala.gov.in-ൽ ലഭ്യമാണ്.

No. P5-8659/17/CET. 20th July 2018.

Tenders are invited for the Modernisation of the existing Wave Generating System and the purchase of Data Acquisition System with sensors and software for the Laboratory wave flume of PG Hydraulics Lab of Civil Engineering Department of this institution.

Tender No.—22/18/P5/CE/QIP

Estimated Cost—` 18,90,000

E.M.D.—` 18,900.

Cost of tender form—` 3,422 (` 2,900 + 18 % GST).

ID in www.etenders.kerala.gov.in—2018_DTE_219339_1

Last date and time for uploading the documents in the website www.etenders.kerala.gov.in—3-9-2018, 3 p. m.

Date and time of opening of tender—7-9-2018, 11 a. m.

The tender cost and EMD will be remitted through e-Payment facility provided by the e-Procurement system. An agreement in Kerala Stamp Paper value of ` 200 must be executed and signed and scanned copy must be uploaded along with other tender documents.

(For more details visit www.cet.ac.in/www.etenders.kerala.gov.in)

(2)

നമ്പർ പി5/5170/18/സി.ഇ.റ്റി. 2018 ജൂലൈ 23.

തിരുവനന്തപുരം എഞ്ചിനീയറിംഗ് കോളേജിലെ സിവിൽ ഡിപ്പാർട്ട്മെന്റിൽ പ്രോജക്ടിന് ആവശ്യമായ ഉപകരണങ്ങൾ വിതരണം ചെയ്യാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽനിന്നും ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—23/18/P5/CE/QIP.

ഇനം—Double acting Hydraulic Jack with Pumping Unit and Data Acquisition System with Accessories

അടങ്കൽ തുക—` 8,83,516.

നിരതദ്രവ്യം—` 8,836.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 2,124 (` 1,800+18 % GST).

www.etenders.kerala.gov.in എന്ന സൈറ്റിലെ നമ്പർ—2018_DTE_220536_1

www.etenders.kerala.gov.in എന്ന സൈറ്റ് മുഖേന സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും—5-9-2018, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—10-9-2018, 11 മണി.

ദർഘാസ് വിലയും നിരതദ്രവ്യവും ഓൺലൈനായി അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണത്തോടൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും അപ്ലോഡ് ചെയ്യേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറ് മാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ www.cet.ac.in/www.etenders.kerala.gov.in-ൽ ലഭ്യമാണ്.

No. P5-5170/18/CET. 23rd July 2018.

Tenders are invited for Double acting Hydraulic Jack with Pumping Unit and Data Acquisition System with Accessories for Structural Engineering Lab of Civil Engineering Department of this institution.

Tender No.—23/18/P5/CE/QIP

Cost of tender form—` 2,124 (` 1,800 + 18 % GST).

Estimated Cost—` 8,83,516.

E.M.D.—` 8,836.

ID in www.etenders.kerala.gov.in—2018_DTE_220536_1

Last date and time for uploading the documents in the website www.etenders.kerala.gov.in—5-9-2018, 3 p. m.

Date and time of opening of tender—10-9-2018, 11 a. m.

The tender cost and EMD will be remitted through e-Payment facility provided by the e-Procurement system. An agreement in Kerala Stamp Paper value of ` 200 must be executed and signed and scanned copy must be uploaded along with other tender documents.

(For more details visit www.cet.ac.in/www.etenders.kerala.gov.in)

College of Engineering Trivandrum, Thiruvananthapuram-16.

(Sd.) Principal.

പുനർ ലഘു ദർഘാസ് പരസ്യം

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നമ്പർ ഡി1-1926/2018/ആർ. ഐ. റ്റി. 2018 ജൂലൈ 6.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ ഇലക്ട്രോണിക്സ് ആന്റ് കമ്പ്യൂണിക്കേഷൻ എഞ്ചിനീയറിംഗ് വിഭാഗത്തിലെ ഉപയോഗത്തിനായി ഫൈബർ ഒപ്റ്റിക്സ് ലാബ് ഇൻസ്ട്രുമെന്റ്സ് നൽകുന്നതിന് താൽപ്പര്യമുള്ള കരാറുകാരിൽനിന്നും മുദ്രവച്ച കവറുകളിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് ഫോറത്തിന്റെ വില (ജി.എസ്.റ്റി. ഉൾപ്പെടെ) :

അസ്സൽ—` 784

പകർപ്പ്—` 448.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—6-9-2018, 1 മണി.

പൂരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—7-9-2018, 1 മണി.

ദർഘാസ് തുറന്ന് പരിശോധിക്കുന്ന തീയതിയും സമയവും—7-9-2018, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ ` 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡർ സ്വീകരിക്കുന്ന അവസാന തീയതി 6-9-2018, 1 മണി ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ടെണ്ടർ ഫോമിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി. ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണിവരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനൊപ്പം 200 വിലയുള്ള കേരള മുദ്രപ്പത്രത്തിൽ സമ്മതപത്രത്തോടൊപ്പം മൊത്തം തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരുപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്. വിശദവിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഓഫീസിൽനിന്നും അറിയാവുന്നതാണ്.

No. D1-1926/2018/RIT. 6th July 2018.

Sealed tenders are invited for the supply of Fibre Optics Lab Instruments for the use in Electronics and Communication Engineering Department of Rajiv Gandhi Institute of Technology, Kottayam.

Cost of tender form (including GST):

Original— 784.

Duplicate— 448.

Last date and time of sale of tender form— 6-9-2018, 1 p. m.

Last date and time of receipt of tender— 7-9-2018, 1 p. m.

Date and time of opening of tender—7-9-2018, 2 p. m.

Those who want tender forms by Registered Post should send 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 6-9-2018, 1 p. m.

Tender forms can be had from the office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by Money Order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed as Tender No. and date. Cheque, Postage Stamp, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of 200 and EMD 1% of the total cost of the articles tendered by way of DD in favours of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected and detailed specification will be issued along with the tender forms. Details can be availed from office during working hours.

(2)

നമ്പർ ഡി1-1156/2018/ആർ. ഐ. റ്റി. 2018 ജൂലൈ 25.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ ഇലക്ട്രിക്കൽ ആന്റ് ഇലക്ട്രോണിക്സ് എഞ്ചിനീയറിംഗ് വിഭാഗത്തിലെ ഉപയോഗത്തിനായി വിവിധ ലാബ് ഉപകരണങ്ങൾ നൽകുന്നതിന് താൽപ്പര്യമുള്ള കരാറുകാരിൽനിന്നും മുദ്രവച്ച കവറുകളിൽ മത്സരസഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് ഫോറത്തിന്റെ വില (ജി.എസ്.ടി. ഉൾപ്പെടെ) :

അസ്സൽ— 784.

പകർപ്പ്— 448.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—11-9-2018, 1 മണി.

പൂരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—12-9-2018, 1 മണി.

ദർഘാസ് തുറന്ന് പരിശോധിക്കുന്ന തീയതിയും സമയവും—12-9-2018, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡർ സ്വീകരിക്കുന്ന അവസാന തീയതി 11-9-2018, 1 മണി ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ടെണ്ടർ ഫോമിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി. ഒ., പമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണിവരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനൊപ്പം 200 വിലയുള്ള കേരള മുദ്രപ്പത്രത്തിൽ സമ്മതപത്രത്തോടൊപ്പം മൊത്തം തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരുപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പവും ആർ.ഐ.റ്റി.യുടെ ഔദ്യോഗിക വെബ്സൈറ്റിലും ലഭിക്കുന്നതാണ്.

No. D1-1156/2018/RIT. 25th July 2018.

Sealed tenders are invited for the supply of Lab Equipments for the use of Stimulation Lab in Electrical and Electronics Engineering Department of Rajiv Gandhi Institute of Technology, Kottayam.

Cost of tender form (including GST):

Original— 784.

Duplicate— 448.

Last date and time of sale of tender form—11-9-2018, 1 p. m.

Last date and time of receipt of tender—12-9-2018, 1 p. m.

Date and time of opening of tender—12-9-2018, 2 p. m.

Those who want tender forms by registered post should send ` 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 12-9-2018, 1 p. m.

Tender forms can be had from the office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by Money Order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed as Tender No. and date. Cheque, Postage Stamp, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and EMD 1% of the total cost of the articles tendered by way of DD in favours of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected and detailed specification will be issued along with the tender forms.

Rajiv Gandhi Institute of Technology, Kottayam-686 501.

(Sd.) Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ഡി1-3709/2018/ആർ. ഐ. റ്റി. 2018 ജൂലൈ 6.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ സിവിൽ എഞ്ചിനീയറിംഗ് വിഭാഗത്തിലെ ഉപയോഗത്തിനായി വികേർസ് ഹാർഡ്നെസ് ടെസ്റ്റിങ് മെഷീൻ നൽകുന്നതിന് താൽപ്പര്യമുള്ള കരാറുകാരിൽനിന്നും മുദ്രവച്ച കവറുകളിൽ മതരസഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് ഫോറത്തിന്റെ വില (ജി.എസ്.റ്റി. ഉൾപ്പെടെ) :
അസ്സൽ—` 448.
പകർപ്പ്—` 224.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—10-9-2018, 1 മണി.

പൂരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—11-9-2018, 1 മണി.

ദർഘാസ് തുറന്ന് പരിശോധിക്കുന്ന തീയതിയും സമയവും—11-9-2018, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ ` 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാണ്.

മണിയോർഡർ സ്വീകരിക്കുന്ന അവസാന തീയതി 10-9-2018, 1 മണി ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ടെണ്ടർ ഫോമിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി. ഒ., പമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണിവരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപ്പത്രത്തിൽ സമ്മതപത്രവും മൊത്തം തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരുപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്. വിശദവിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഓഫീസിൽനിന്നും അറിയാവുന്നതാണ്.

No. DI-3709/2018/RIT. 29th June 2018.

Sealed tenders are invited for the supply of Vickers Hardness Testing Machine for the use in Civil Engineering Department of Rajiv Gandhi Institute of Technology, Kottayam.

Cost of tender form (including GST):

Original—` 448.
Duplicate—` 224.

Last date and time of sale of tender form—10-9-2018, 1 p. m.

Last date and time of receipt of tender—11-9-2018, 1 p. m.

Date and time of opening of tender—11-9-2018, 2 p. m.

Those who want tender forms by registered post should send ` 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 10-9-2018, 1 p. m.

Tender forms can be had from the office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by Money Order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed as Tender No. and date. Cheque, Postage Stamp, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and EMD 1% of the total cost of the articles tendered by way of DD in favours of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected and detailed specification will be issued along with the tender forms. Details can be availed from office during working hours.

Rajiv Gandhi Institute of Technology, Kottayam-686 501.

(Sd.) Principal.

ലഘു ദർഘാസ് ദീർഘിപ്പിക്കൽ പരസ്യം

നമ്പർ ഡി3-27811/2018/RIT. 2018 ജൂലൈ 24.

കോട്ടയം രാജീവ് ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ കമ്പ്യൂട്ടർ സയൻസ് ആന്റ് എഞ്ചിനീയറിംഗ് ഡിപ്പാർട്ടുമെന്റിലേക്ക് കമ്പ്യൂട്ടർ സ്റ്റേഷനറി നൽകുന്നതിന് താൽപര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവച്ച കവറുകളിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ` 2,39,650.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതിയടക്കം):

അസ്സൽ— ` 560.

പകർപ്പ്— ` 336.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—3-9-2018, 2 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—4-9-2018, 1 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—4-9-2018, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ ` 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡർ സ്വീകരിക്കുന്ന അവസാന തീയതി 18-8-2018 ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ദർഘാസ് ഫോറത്തിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ് ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി.ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണിമുതൽ വൈകുന്നേരം 3 മണിവരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരുകാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനോടൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപ്പത്രത്തിൽ സമ്മതപത്രവും മൊത്തം തുകയുടെ

ഒരു ശതമാനം നിരതദ്രവ്യവും സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരുപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

No. D3-2781/2018/RIT.

24th July 2018.

Extended sealed tenders are invited for the supply of Computer Stationary Items for the use of Computer Science and Engineering Department of Rajiv Gandhi Institute of Technology, Kottayam at a total cost of ` 2,39,650.

Cost of tender forms (including GST) :

Original— ` 560.

Duplicate— ` 336.

Last date and time of sale of tender—3-9-2018, 2 p. m.

Last date and time of receipt of tender—4-9-2018, 1 p. m.

Date and time of opening of tender—4-9-2018, 2 p. m.

Those who want tender forms by registered post should send ` 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 18-8-2018.

Tender forms can be had from the office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by Money Order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed as Tender No. and date. Cheque, Postage Stamp, Draft, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and EMD 1% of total cost of the articles tendered by way of DD in favours of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected. Detailed specification will be issued along with the tender forms.

Rajiv Gandhi Institute of Technology, Kottayam-686 501.

(Sd.) Principal.

SHORT TENDER NOTICE

DETAILED SPECIFICATION

No. D4-3385/2018.

4th July 2018.

Sealed tenders are invited for the supply of purchase/installation of Interactive short throw Projector to Physics Department of Government Engineering College, Thrissur.

Tender No.—D4/30/2018-19.

Name of Department—Physics

Items & Specification—Specification seperately attached.

Approximate Cost—` 1,35,050.

Tender Value—` 672 + Postal Charges.

Last date and time of issue of tender form—6-9-2018, 12 Noon.

Last date and time of receipt of tender form—6-9-2018, 2 p. m.

Date and time of opening of tender—7-9-2018, 11 a. m.

Intending tenderers may on application to the Principal, Govt. Engineering College, Thrissur obtain the requisite tender form. Late tenders will not be accepted. Application for the tender form should be accompanied by cash remittance as per the price fixed for the tender form.

Cheques, Postage Stamps etc. will not be accepted towards the cost of the forms nor the forms will be sent by VPP.

Tenders should be accompanied by EMD of 1% of the amount by FDR/Bank guarantee/TDR etc. drawn in favour of the Principal, Govt. Engineering College, Thrissur with an agreement in Kerala Stamp Paper worth ` 200. Details can be had from the Govt. Engineering College Office, Thrissur.

Sl. No.	Item with Specification	Quantity
1	Epson 536 Wi Short throw Interactive WXGA 3LCD Projector , more immersive projection, less interference project, large screen sizes even at close range make your presentations larger than life with Epson 536 Wi Projector white and colour brightness at 34000lm WXGA Resolution, Multi PC Projection, HDMI connectivity, PEN Interactivity	1
2	Wall mounting kit	1
3	Ceramic White Board: 6" × 4" Ceramic White Board with bracket and fittings	1
4	VGA cable 10 meter	1
5	HDMI cable 10 meter	1
6	Power code 10 meter	1
7	Installation fittings, PVC conduit fittings, cabling	1
8	Integrated surround sound system: JBL Subwoofer 1200w PMPO, 8"5 CORE 35w rms speakers (4 Nos.) Integrated amplifier 400 w rms, Audioex 4 channel sound mixer, codeless microphone, speaker cable, auxiliary cable, connectors etc.	1
9	UPS : APC BX 1100C IN 1100VA 230V Back UPS	1
10	Wireless presenter : Targus wireless presenter	1
11	Wood cabinet: Compressed wood cabinet for UPS, Amplifier Mixer etc.	1

Government Engineering College,
Thirssur.
Phone No. 0487 2334144.
Website: www.gectcr.ac.in.

(Sd.)
Principal.